

**BEFORE THE NATIONAL GREEN
TRIBUNAL PRINCIPAL BENCH NEW
DELHI**

**OA NO. 270/2024 (Anil Kumar Vs State of
Haryana)**

Action Taken Report in compliance with Hon'ble National Green Tribunal, Principal Bench, New Delhi order, dated 21.05.2024 in the matter of OA NO. 270/2024

Anil Kumar Vs State of Haryana

1. Hon'ble NGT order dated 21.05.2024 in OA NO. 270/2024 (Anil Kumar Vs State of Haryana) is as below:-

"1. This original application under Sections 14 and 15 of the National Green Tribunal Act, 2010 has been registered in exercise of suo moto jurisdiction on the basis of a letter petition dated 15.09.2023 sent by Anil Kumar r/o VPO Paluwas (Bhiwani). The complainant has said that there is a factory namely M/s G.G. Enterprises, Ninan Nathuwas Road, VPO Paluwas, Rohtak Road, Bhiwani – 127021 which is engaged in cutting, grinding and washing of old batteries which contains hazardous substances, toxic material and the same is being discharged in open area causing pollution by contaminating ground water as well as land and surrounding areas.

2. In our view, the complaint in this application, at the first instance, can be looked into by the Local Authorities hence we constitute a joint, Committee comprising District Magistrate, Bhiwani and Haryana State Pollution Control Board (hereinafter referred to as 'State PCB').

3. The District Magistrate shall be the nodal agency for coordination and compliance.

4. The said committee shall visit the site, collect relevant information and if finds any violation on the part of the said industry causing damage to the environment, it shall take appropriate preventive, remedial and punitive action against the violater in accordance with law within two months from the date of communication of this order.

5. A compliance report shall be submitted by above Committee by 15.08.2024 before Registrar General who may place the same before Bench, if finds it necessary for any further order.

6. With the above directions, the application is disposed of.

7. A copy of this order along with complaint be forwarded to District Magistrate, Bhiwani and State PCB by email."

2. The unit M/s G. G. Enterprises, Ninan, Nathuwas Road, Paluwas, Bhiwani was inspected jointly by Sh Harbir Singh, SDM, Bhiwani, and Sh Kapil Singh, AEE, HSPCB, Bhiwani on 31.05.2024. The unit's premises was surveyed by the team. The complainant has alleged that the unit is engaged in cutting, grinding and washing of old batteries which contains hazardous substances, toxic material and the same is being discharged in open area causing pollution by contaminating ground water as well as land and surrounding areas.
3. The unit was not found to be engaged in washing of old batteries. The unit was found to be cutting plastic in a cutter machine, which was closed, and placed under a Covered shed. Moreover, the unit was largely engaged in trading of plastic scrap at the unit. The unit has provided machinery for grinding the plastic material and is not engaged in washing of old batteries. Thus, the allegations regarding cutting, grinding and washing of old batteries containing hazardous substances, and contamination of ground water was found to be incorrect.

The unit M/s G. G. Enterprises, Ninan, Nathuwas Road, Paluwas has obtained Consent to Operate from the Board vide No. HSPCB/Consent/ :313295823BHICTO39414673 dated:17/07/2023 under Green category (Copy attached as **Annexure A**). Copy of flow chart submitted by unit before obtaining CTO is enclosed as **Annexure B**. Copy of purchase Bills of Raw material submitted during and post visit dated 31.05.2024 is enclosed as **Annexure C**. Action taken report of Joint Committee constituted by Deputy Commissioner, Bhiwani alongwith photographs of unit are annexed as **Annexure D**.

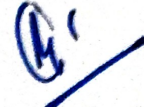
5. Following deficiencies were observed :
 - (i) The unit was found to be having errors in maintaining accountancy related measures.
 - (ii) No record of salaries being transferred to the staff was maintained at the unit.

Given the above observations, the following recommendations are made:

1. The unit shall ensure to follow all the accountancy related measures at the unit.
2. It shall keep a record of all the purchase of raw materials, and sale of finished products.
3. It shall ensure availability of recording of CCTV cameras at the unit.



**Regional Officer
HSPCB
Bhiwani Region.
Date:**



**District Magistrate,
Bhiwani.**



HARYANA STATE POLLUTION CONTROL BOARD

SCF-32, sector 13, HUDA, Bhiwani Ph. 01664-240259 Email:- hspcbrojr@gmail.com

E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313295823BHICTO39414673

Dated:17/07/2023

To.

M/s :G.G. Enterprises

Ninan Nathuwas Road, V.P.O. Paluwas, District Bhiwani

Subject: Grant of consent to operate to M/s G.G. Enterprises.

Please refer to your application no. 39414673 received on dated 2023-06-20 in regional office Bhiwani. With reference to your above application for consent to operate, M/s G.G. Enterprises is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	17/07/2023 - 31/12/2027
Industry Type	Polythene and plastic processed products manufacturing (virgin plastic)
Category	GREEN
Investment(In Lakh)	9.1099997
Total Land Area(Sq. meter)	502.0
Total Builtup Area(Sq. meter)	418.0
Quantity of effluent	
1. Trade	0.0 KL/Day
2. Domestic	0.3 KL/Day
Number of outlets	1.0
Mode of discharge	
1. Domestic	Septic tank
2. Trade	
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. NA	
Number of stacks	1
Height of stack	
1. NA	
Emission parameters	
1. NA	
Product Details	
1. plastic pellets /chips	4 Metric Tonnes/day
Capacity of boiler	

1. NA	Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Electricity	Kilowatt/day
Raw Material Details	
plastic Scrap Item	4 Metric Tonnes/Day

Regional Officer, Bhiwani
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.

11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. The industry shall not change the product without obtaining prior consent to Establish/Operate under Water Act, 1974 and Air Act, 1981 and registration under Plastic Waste (Management) Rules, 2016.
2. The industry shall not manufacture, stock, distribute or sell any carry bag made or virgin or recycled and will not manufacture any SINGLE USE PLASTIC (SUP) items or compostable plastic.
3. The unit will not be involved in Recycling/ reprocessing of waste plastic and recovery or disposal of plastic waste shall be carried out as per the rules, regulations and standards stipulated by the Central /State Govt. from time to time. `
4. The industry shall not use plastic material in any form, in any package for packing guthka, tobacco and masala.
5. The industry shall not dispose the residue generated from manufacturing/processing in the community dustbin provided for collected of Municipal Solid Waste.
6. The industry shall not manufacture sachets for using, storing, packing or selling guthka, tobacco and pan masala.
7. The industry shall not indulge in open burning of plastic waste.
8. The industry shall apply for renewal of registration at least 90 days before the expiry of the validity of the registration certificate if applicable.
9. The industry shall renew the consent to operate Water Act, 1974 and Air Act, 1981 at least 90 days before the expiry of the consent to operate.
10. The Board may at any time revoke or suspend CTO so granted for any violation of provisions of the Rules.
11. The industry shall follow all the provisions of plastic Waste(Management) Rules, 2016 and amendment thereof.
12. Any violation of provisions of the plastic Waste (Management) Rules, 2016 and amendment thereof will attract the penal provisions of the Environment Protection) Act, 1986.
13. The unit will submit the approved action plan endorsed by Secretary in-charge of Urban Local Bodies Department Haryana during renewal of registration as per Plastic Waste (Management) Rules, 2016 as applicable.
14. The unit shall not involve only in processing or recycling of plastic waste.
15. The unit shall prepare and submit an annual report in Form-IV to the local body concerned

under intimation to the State Pollution Control Board by the 30th April, of every year.

16. Unit will provide list of person/industries supplying plastic to be used as raw material to manufacture plastic sheet of like or multilayer packaging.

17. Unit will provide list of personnel/industries or Brand Owners to whom the products will be supplied.

18. The unit will obtain registration under EPR from CPCB within 60 days from issue of this Authorization under PWM Rules.

19. If the unit is found not complying the conditions of CTO/Authorization so granted at any stage. the unit will be liable for legal action, closure action as per the provisions of environmental Acts/laws and for levy of Environment Compensation on the basis of polluter pay principal as per the directions of Hon'ble NGT / CAQM/CPCB/ HSPCB issued from time to time.



*Regional Officer, Bhiwani
Haryana State Pollution Control Board.*

GSTN 06AANFG4424B1ZP

G. G. ENTERPRISES

Mfg & Trader Plastic Scrap, M.F. Yarn Nwal, PP, Tape, Non Woven Fabric etc

Ninan-Nathuwas Road, V P O Paluwas
Distt. Bhiwani-127021 (Haryana)

Ref No

Dated 12/6/23

PROCESS FLOW CHART

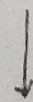
PLASTIC WASTE (Big Size item)
(RAW MATERIAL Eg:- TUB, Batti, etc)



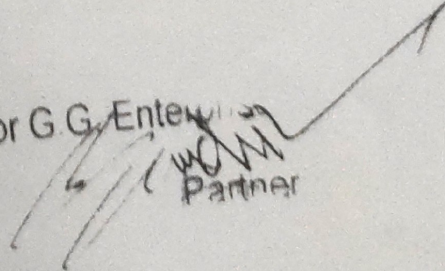
Cutter machine



Small pieces of
Plastic waste
(Finished goods Eg: CHIPS)

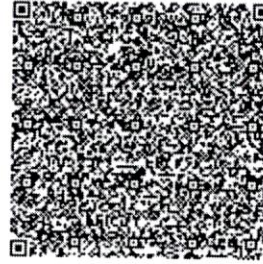


Sales & Dispatch

For G. G. Enterprises

Partner

TAX INVOICE (ORIGINAL FOR RECIPIENT)

e-Invoice



IRN : dbfa1cea65420f664f99aa1b148f17f17790e7e83dc9-a74df31f59057fd62c51

Ack No. : 132417042848361

Ack Date : 5-Jan-24

Printed By : ranjan1

Created By: gunraaj

Approved By: admin

AADISHAKTI METAL RECYCLING PRIVATE LIMITED KHASRA NO 321-324, VILLAGE-RAIPUR PARGANA & TEHSIL-BHAGWANPUR HARIDWAR-247661, UTTARAKHAND GSTIN/UIN: 05AABCV2866K2Z2 State Name : Uttarakhand, Code : 05 CIN: U74899DL1994PTC058965 E-Mail : accounts@aadishakti.com	Invoice No.	e-Way Bill No.	Dated
	AMRPL/23-24/1481	381710436065	5-Jan-24
Consignee G.G Enterprises Ninan Nathuwas Road, Ninan Nathuwas Road Vpo Paluwas, Bhiwani, Haryana 127021 GSTIN/UIN : 06AANFG4424B1ZR State Name : Haryana, Code : 06	Challan No	Mode/Terms of Payment	
		ADVANCE	
Buyer G.G Enterprises Ninan Nathuwas Road, Ninan Nathuwas Road Vpo Paluwas, Bhiwani, Haryana 127021 GSTIN/UIN : 06AANFG4424B1ZR State Name : Haryana, Code : 06	Supplier's Ref.	Other Reference	
	AMRPL/23-24/1481 dt. 5-Jan-24	TO PAY	
Order No. SALES/PLASTIC/468	Order No.	Dated	
		5-Jan-24	
Despatch Doc No AMRPL/23-24/1481	Despatch Doc No	Dated	
Despatch Through MAHADEV TRANSPORT CORPARATION	Despatch Through	Destination	
		BHIWANI	
Bill of Lading/LR-RR No. 990 dt. 5-Jan-24	Bill of Lading/LR-RR No.	Motor Vehicle No.	
		HR58C3317	
Terms of Delivery IMMEDIATE			

Sl No.	No. & Kind of Pkgs.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	292BA-GS	PLASTIC SCRAP (PP BLACK) 18%	391590	10,035.0000 KGS	63.90	KGS	6,41,236.50
		<i>Output IGST</i>					1,15,422.57
		<i>Tcs on Scrap Payable-206C</i>					7,566.59
		<i>SHORT & EXCESS</i>					0.34
Total				10,035.0000 KGS			₹ 7,64,226.00

Amount Chargeable (in words)

INR Seven Lakh Sixty Four Thousand Two Hundred Twenty Six Only

E. & O.E

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
391590	6,41,236.50	18%	1,15,422.57	1,15,422.57
Total	6,41,236.50		1,15,422.57	1,15,422.57

Tax Amount (in words) : **INR One Lakh Fifteen Thousand Four Hundred Twenty Two and Fifty Seven paise Only**

Remarks:

BILL NO-AMRPL/23-24/1481, DATE-05-01-2024, 292 BAGS, 20 KG WEIGHT LESS

Company's PAN : AABCV2866K

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for AADISHAKTI METAL RECYCLING PRIVATE LIMITED

Authorised Signatory

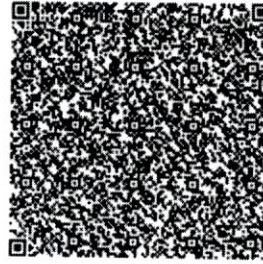
Date & Time of Printing : 5-Jan-24 17:25

This is a Computer Generated Invoice

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

e-Invoice



IRN : e689d22e26d5f6046388a988a38e4b2d8d7a539132-76ace45e9d46e7b23a5052
 Ack No. : 132417157340295
 Ack Date : 18-Jan-24

Printed By : vimal Created By: gunraaj Approved By: admin

AADISHAKTI METAL RECYCLING PRIVATE LIMITED KHASRA NO 321-324, VILLAGE-RAIPUR PARGANA & TEHSIL-BHAGWANPUR HARIDWAR-247661, UTTARAKHAND GSTIN/UIN: 05AABCV2866K2Z2 State Name : Uttarakhand, Code : 05 CIN: U74899DL1994PTC058965 E-Mail : accounts@aadishakti.com Consignee G.G Enterprises Ninan Nathuwas Road, Ninan Nathuwas Road Vpo Paluwas, Bhiwani, Haryana 127021 GSTIN/UIN : 06AANFG4424B1ZR State Name : Haryana, Code : 06 B G.G Enterprises Ninan Nathuwas Road, Ninan Nathuwas Road Vpo Paluwas, Bhiwani, Haryana 127021 GSTIN/UIN : 06AANFG4424B1ZR State Name : Haryana, Code : 06	Invoice No.	e-Way Bill No.	Dated
	AMRPL/23-24/1546	331716540985	18-Jan-24
	Challan No		Mode/Terms of Payment
			ADVANCE
	Supplier's Ref.		Other Reference
	AMRPL/23-24/1546 dt. 18-Jan-24		TO PAY
	Order No.		Dated
	SALES/PLASTIC/502		17-Jan-24
	Despatch Doc No		Dated
	AMRPL/23-24/1546		
Despatch Through		Destination	
MAHADEV TRANSPORT CORPORATION		BHIWANI	
Bill of Lading/LR-RR No.		Motor Vehicle No.	
989 dt. 18-Jan-24		HR58C3317	
Terms of Delivery			IMMEDIATE

SI No.	No. & Kind of Pkgs.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	295 BAGS	PLASTIC SCRAP (PP BLACK) 18%	391590	9,979.0000 KGS	64.40	KGS	6,42,647.60
		<i>Output IGST</i>					1,15,676.57
		<i>Tcs on Scrap Payable-206C</i>					7,583.24
		<i>Less :</i>					(-0.41)
		Total		9,979.0000 KGS			₹ 7,65,907.00

Amount Chargeable (in words) **INR Seven Lakh Sixty Five Thousand Nine Hundred Seven Only** E. & O.E

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
	391590	6,42,647.60	18%	1,15,676.57
Total	6,42,647.60		1,15,676.57	1,15,676.57

Tax Amount (in words) : **INR One Lakh Fifteen Thousand Six Hundred Seventy Six and Fifty Seven paise Only**

Remarks:
 BILL NO - AMRPL/23-24/1546 DATE 18/01/2024 295
 BAGS 21 KG LESS

Company's PAN : **AABCV2866K**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for AADISHAKTI METAL RECYCLING PRIVATE LIMITED

Authorized Signatory

Date & Time of Printing : 18-Jan-24 17:32

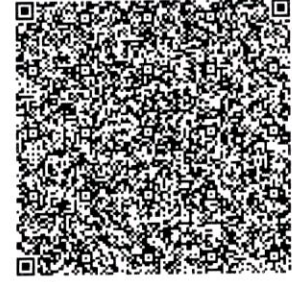
This is a Computer Generated Invoice



IRN : f6360992fba6d228a01d18c1f54cb5f6ff7db49563e24a-f4e9c8f43bdeba6d14

Ack No. : 132417445566439

Ack Date : 17-Feb-24



Printed By : ranjan1

Created By : gunraaj

Approved By: admin

AADISHAKTI METAL RECYCLING PRIVATE LIMITED

KHASRA NO 321-324, VILLAGE-RAIPUR

PARGANA & TEHSIL-BHAGWANPUR

HARIDWAR-247661, UTTARAKHAND

GSTIN/UIN: 05AABCV2866K2Z2

State Name : Uttarakhand, Code : 05

CIN: U74899DL1994PTC058965

E-Mail : accounts@aadishakti.com

Consignee

G.G Enterprises

Ninan Nathuwas Road, Ninan Nathuwas Road

Vpo Paluwas, Bhiwani, Haryana 127021

GSTIN/UIN : 06AANFG4424B1ZR

PAN/IT No : AANFG4424B

State Name : Haryana, Code : 06

Buyer

G.G Enterprises

Ninan Nathuwas Road, Ninan Nathuwas Road

Vpo Paluwas, Bhiwani, Haryana 127021

GSTIN/UIN : 06AANFG4424B1ZR

PAN/IT No : AANFG4424B

State Name : Haryana, Code : 06

Invoice No.	e-Way Bill No.	Dated
AMRPL/23-24/1711	351731262073	17-Feb-24
Challan No	Mode/Terms of Payment	
	ADVANCE	
Supplier's Ref.	Other Reference	
AMRPL/23-24/1711 dt. 17-Feb-24	TO PAY	
Order No.	Dated	
SALES/PLASTIC/581	17-Feb-24	
Despatch Doc No	Dated	
AMRPL/23-24/1711		
Despatch Through	Destination	
SHIV ROAD LINE	BHIWANI	
Bill of Lading/LR-RR No.	Motor Vehicle No.	
2922 dt. 17-Feb-24	HR46E1347	
Terms of Delivery	IMMEDIATE	

Sl No.	No. & Kind of Pkgs.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	292 BAGS	PLASTIC SCRAP (PP BLACK) 18% Godown: Main Location	391590	10,090.0000 KGS 10,090.0000 KGS	64.40	KGS	6,49,796.00
		Less: Output IGST SHORT & EXCESS					1,16,963.28 (-)0.28
Total				10,090.0000 KGS			₹ 7,66,759.00

Amount Chargeable (in words)

INR Seven Lakh Sixty Six Thousand Seven Hundred Fifty Nine Only

E. & O.E

Remarks:

BILL NO-AMRPL/23-24/1711 DATED-17.02.24 TOTAL -292 BAGS EMPTY BAG WEIGHT LESS-20KG

Company's PAN : AABCV2866K

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for AADISHAKTI METAL RECYCLING PRIVATE LIMITED

Checked by

Verified by

admin



Date & Time of Printing : 17-Feb-24 18:24

GST No: 09BCMPD0336B1Z4

TAX INVOICE

Original

Duplicate

Office Copy

White

Yellow

Green

BALAJEE ENTERPRISESPlot No. B-71, UPSIDC Industrial Area, Phase-I, Masuri Gulaothi Road,
Masuri Tehsil Dhaulana, Hapur

S. No.

22

E-Way Bill No. 4914 1533 3667

Date : 22 Feb. 2024

Billed To,

M/s. GG Enterprises, Niran Nathuwas Road, VPO Palunas,

Bhiwani, Haryana, 127021

GSTIN No. 06AANFG4424B1ZR

Tel.

State : UTTAR PRADESH State Code : 09

S.No.	Description of Goods	HSN CODE	Quantity	Rate	Amount
	Waste Plastic	3915	6400/ KGs	35	2,24,000/-

Rs. (in words) : Two lakh sixty four thousand

three hundred twenty rupees
only.

FREIGHT

TOTAL

2,24,000

CGST @.....%

SGST @.....%

IGST @ 18.....%

40,320

R.Off

INVOICE TOTAL

2,64,320

Reverse Charge : Yes/No

GST Payable on Reverse Charge :

A/c No. : 088805500524

Bank : ICICI BANK

Branch : Chiranjeev Vihar,
Shastri Nagar, Ghaziabad.

IFSC Code : ICIC0000888

Certified that the particulars given above are true or correct

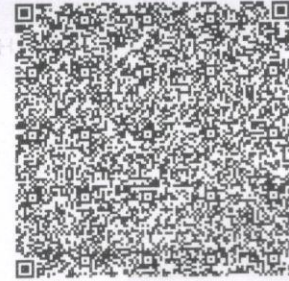
For BALAJEE ENTERPRISES

मालती पटेल

Authorised Signatory

TERMS & CONDITIONS :

- Interest will be charged @ 18 % per annum Extra, if bill is not paid on presentation.
- Our responsibility ceases as soon as goods leave our premises.
- All disputes are Subject to Hapur Jurisdiction.
- Goods supplied to order will not be taken back.



IRN : **6a16468288ba0c3cc7110582be628fc4208305ba9c8a-3e02e1cea2bf2bdef7b7**
 Ack No. : **132417688122430**
 Ack Date : **13-Mar-24**

Printed By : ranjan1 Created By : gunraaj Approved By: admin

AADISHAKTI METAL RECYCLING PRIVATE LIMITED
 KHASRA NO 321-324, VILLAGE-RAIPUR
 PARGANA & TEHSIL-BHAGWANPUR
 HARIDWAR-247661, UTTARAKHAND
 GSTIN/UIIN: 05AABCV2866K2Z2
 State Name : Uttarakhand, Code : 05
 CIN: U74899DL1994PTC058965
 E-Mail : accounts@aadishakti.com

Consignee
G.G Enterprises
 Ninan Nathuwas Road, Ninan Nathuwas Road
 Vpo Paluwas, Bhiwani, Haryana 127021
 GSTIN/UIIN : 06AANFG4424B1ZR
 PAN/IT No : AANFG4424B
 State Name : Haryana, Code : 06

Buyer
G.G Enterprises
 Ninan Nathuwas Road, Ninan Nathuwas Road
 Vpo Paluwas, Bhiwani, Haryana 127021
 GSTIN/UIIN : 06AANFG4424B1ZR
 PAN/IT No : AANFG4424B
 State Name : Haryana, Code : 06

Invoice No.	e-Way Bill No.	Dated
AMRPL/23-24/1893	371744375869	13-Mar-24
Challan No	Mode/Terms of Payment	
	7 DAYS	
Supplier's Ref.	Other Reference	
AMRPL/23-24/1893 dt. 13-Mar-24	FOR	
Order No.	Dated	
SALES/PLASTIC/667	13-Mar-24	
Despatch Doc No	Dated	
AMRPL/23-24/1893		
Despatch Through	Destination	
SHIV ROAD LINES	BHIWANI	
Bill of Lading/LR-RR No.	Motor Vehicle No.	
2923 dt. 13-Mar-24	HR46E9633	
Terms of Delivery		
IMMEDIATE		

SI No.	No. & Kind of Pkgs.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	298BAGS	PLASTIC SCRAP (PP BLACK) 18% Godown: Main Location	391590	9,924.0000 KGS 9,924.0000 KGS	61.40	KGS	6,09,333.60
		Output IGST					1,09,680.05
		Tcs on Scrap Payable-206C					7,190.13
		SHORT & EXCESS					0.22
Total				9,924.0000 KGS			₹ 7,26,204.00

Amount Chargeable (in words)
INR Seven Lakh Twenty Six Thousand Two Hundred Four Only

Remarks:
 BILL NO-AMRPL/23-24/1893 DATED-13-3-24 EMPTY
 BAGS WEIGHT LESS-21KG

Company's PAN : **AABCV2866K**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.



for **AADISHAKTI METAL RECYCLING PRIVATE LIMITED**

Checked by _____ Verified by **admin** Authorised Signatory

Date & Time of Printing : 13-Mar-24 18:45

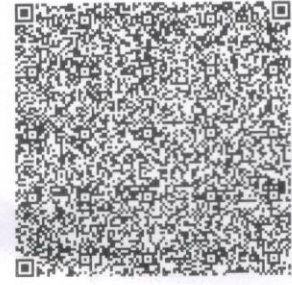
TAX INVOICE

(ORIGINAL FOR RECIPIENT)

e-Invoice

17

IRN : 738d99739e045686a4759e89dde1486e11621125ef09-
dc72023a9ac71656a593
Ack No. : 132417736207757
Ack Date : 18-Mar-24



Printed By : ranjan1

Created By : gunraaj

Approved By: admin

AADISHAKTI METAL RECYCLING PRIVATE LIMITED
KHASRA NO 321-324, VILLAGE-RAIPUR
PARGANA & TEHSIL-BHAGWANPUR
HARIDWAR-247661, UTTARAKHAND
GSTIN/UIN: 05AABCV2866K2Z2
State Name : Uttarakhand, Code : 05
CIN: U74899DL1994PTC058965
E-Mail : accounts@aadishakti.com

Consignee

G.G Enterprises

Ninan Nathuwas Road, Ninan Nathuwas Road
Vpo Paluwas, Bhiwani, Haryana 127021
GSTIN/UIN : 06AANFG4424B1ZR
PAN/IT No : AANFG4424B
State Name : Haryana, Code : 06

Buyer

G.G Enterprises

Ninan Nathuwas Road, Ninan Nathuwas Road
Vpo Paluwas, Bhiwani, Haryana 127021
GSTIN/UIN : 06AANFG4424B1ZR
PAN/IT No : AANFG4424B
State Name : Haryana, Code : 06

Invoice No.	e-Way Bill No.	Dated
AMRPL/23-24/1938	311747039584	18-Mar-24
Challan No	Mode/Terms of Payment	
	7 DAYS	
Supplier's Ref.	Other Reference	
AMRPL/23-24/1938 dt. 18-Mar-24	FOR	
Order No.	Dated	
SALES/PLASTIC/667	13-Mar-24	
Despatch Doc No	Dated	
AMRPL/23-24/1938		
Despatch Through	Destination	
PUNJAB INDIA TRANSPORT CO.	BHIWANI	
Bill of Lading/LR-RR No.	Motor Vehicle No.	
6615 dt. 18-Mar-24	UP12AT2622	
Terms of Delivery		
IMMEDIATE		

SI No.	No. & Kind of Pkgs.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	306BAGS	PLASTIC SCRAP (PP BLACK) 18% Godown: Main Location	391590	9,989.0000 KGS 9,989.0000 KGS	61.40	KGS	6,13,324.60
		Output IGST					1,10,398.43
		Tcs on Scrap Payable-206C					7,237.23
		Less: SHORT & EXCESS					(-0.26)
Total				9,989.0000 KGS			₹ 7,30,960.00

Amount Chargeable (in words)

INR Seven Lakh Thirty Thousand Nine Hundred Sixty Only

Remarks:

BILL NO-AMRPL/23-24/1938 DATED-18-3-24 EMPTY
BAGS WEIGHT LESS-21KG

Company's PAN : AABCV2866K

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for AADISHAKTI METAL RECYCLING PRIVATE LIMITED

Checked by

Verified by
admin

Authorised Signatory

Date & Time of Printing : 18-Mar-24 18:00



GSTIN: 09CKVPS0838P2ZX

PAN : CKVPS0838P

FARMER ENTERPRISES

PARGANA AND TEHSIL KHATAULI, KHASRA NO.765,VILL. BEGRAJPUR
BEGRAJPUR INDUSTRIAL AREA, MUZAFFARNAGAR (UP) 251203

PHONE: 8171778184

INVOICE NO. : 0001
INV. DATE : 04/04/2024

STATE : U.P.
CODE : 09

DETAILS OF RECIPIENT (BILLED TO)

DETAILS OF CONSIGNEE (SHIPPED TO)

G.G ENTERPRISES
NINAN NATHUWAS ROAD VPO
PALUWAS BHIWANI HARYANA
HARYANA
STATE : -
PAN : ANFG4424B1
GSTIN : 06AANFG4424B1ZR

G.G ENTERPRISES
NINAN NATHUWAS ROAD VPO
PALUWAS BHIWANI HARYANA
HARYANA
STATE : -
PAN : ANFG4424B1
GSTIN : 06AANFG4424B1ZR

DESCRIPTION OF GOODS	HSN	QTY.	UNIT	RATE	AMOUNT ₹
1. OLD PLASTIC SCARP	3915	9415	KGS	34.00	320110.00
TOTAL QTY.->		9415.000			
BANK DETAILS : Union BANK OF INDIA GHASI PURA M Z F A/C NO. : 188811010000046 IFSC : UBIN0818887 TRANSPORT : ALL INDIA TRANSPORT VEHICLE NO. : UP12AT9228 GR NO. & DATE: 1383 REVERSE CHARGE : YES/NO		AMOUNT 320110.00 DISCOUNT 0.00 FREIGHT 0.00 <hr/> TAXABLE VALUE 320110.00 IGST @ 18.00 % 57620.00 TCS @ 0.000 % 0.00 <hr/> G. TOTAL 377730.00			

₹ THREE LAC SEVENTY SEVEN THOUSAND SEVEN HUNDRED THIRTY ONLY.

TERMS & CONDITIONS:

- Subject to Muzaffarnagar jurisdictions only.
- E. & O.E.

Certified that the particulars given above are correct & true

FOR FARMER ENTERPRISES

M. Shadab
Proprietor
AUTH. SIGNATORY

GST No. 09BCMPD0336B1Z4

TAX INVOICE

Original

Duplicate

Office Copy

White

Yellow

Green

BALAJEE ENTERPRISESPlot No. B-71, UPSIDC Industrial Area, Phase-I, Masuri Gulaothi Road,
Masuri Tehsil Dhaulana, Hapur

S. No.

01

E-Way Bill No. 451432688788

Date: 16.4.2024

Billed To,

M/s. G.G. Enterprises, Niran Nathuwas Road, Niran, VPD

Paluwas, Bhiwari, Hariana, 127021

GSTIN No. 06AANFG4424B1ZR

Tel.

State: UTTAR PRADESH, State Code: 09

S.No.	Description of Goods	HSN CODE	Quantity	Rate	Amount
	Waste Plastic [HR 46 G 1111]	3915	8830/- KGS	36	3,17,880

Rs. (in words): Three lakh seventy five
thousand ninety eight rupees
only.

FREIGHT

TOTAL

3,17,880

CGST @.....%

SGST @.....%

IGST @ 18.....%

57,218.40

R.Off

INVOICE TOTAL

3,75,098

Reverse Charge : Yes/No

GST Payable on Reverse Charge :

A/c No. : 088805500524
Bank : ICICI BANK
Branch : Chiranjeev Vihar,
Shastri Nagar, Ghaziabad.
IFSC Code : ICIC0000888

TERMS & CONDITIONS :

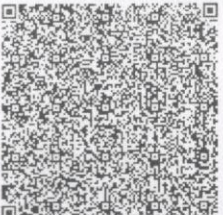
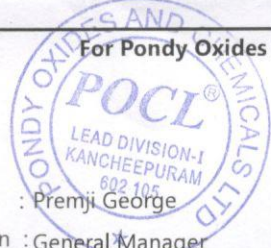

- Interest will be charged @ 18 % per annum Extra, if bill is not paid on presentation.
- Our responsibility ceases as soon as goods leave our premises.
- All disputes are Subject to Hapur Jurisdiction.
- Goods supplied to order will not be taken back.

Certified that the particulars given above are true or correct

For BALAJEE ENTERPRISES

मावती पटेल

Authorised Signatory

GST INVOICE		Pondy Oxides and Chemicals Limited		POCL [®]		
 <p style="text-align: center;">Smelter Division G-17 to 19 & G 30 to 32, SIPCOT Industrial Park, Mambakkam Village, Pondur Post, Sriperumbudur, Kancheepuram District - 602 105, Tamilnadu, India, info@pocl.com</p> <p style="text-align: center;">(Under Section 31 of GST Act, 2017 and Rule 46 of GST Rules, 2017)</p>						
GSTIN	: 33AAACP5102D3Z5	Transportation Mode	: By Road	PAN	: AAACP5102D	
Invoice No	: D/S1/24-25/0042	Veh. No	: HR38 Z 3464	Place of Supply	: HARYANA	
Invoice Date	: 23-Apr-24	Despatch Through	: Arranged by Party	LR No & Date	: /	
PO No & Date	: By Mail / 23-Apr-24	L/C No & Date	: /	Amended Date	:	
Details of Receiver (Billed To)			Details of Consignee (Shipped To)			
G.G Enterprises Ninan Nathuwas Road, VPO Paluwas, Bhiwani,			G.G ENTERPRISES Ninan Nathuwas Road, VPO Paluwas, Bhiwani, Haryana - 127021			
Bhiwani 127021 HARYANA PAN : AANFG4424B State Code : 6 GSTIN : 06AANFG4424B1ZR			Bhiwani 127021 HARYANA PAN : State Code : 6 GSTIN : 06AANFG4424B1ZR			
Sr No	Description of Goods	HSN Code	Quantity	UOM	Rate INR	Taxable Value INR
	Plastic Scrap - ABS Big Box	39159010	7500.000	KGS	54.00	4,05,000.00
Total			7500.000			4,05,000.00
Other Remarks		CGST @ 0.00 %		0.00		
		SGST @ 0.00 %		0.00		
		IGST @ 18.00 %		72,900.00		
Invoice Value - Rupees in words		Tax Total		72,900.00		
Four Lakh Eighty Two Thousand Six Hundred Seventy Nine Only		Sub Total		4,77,900.00		
Tax is Payable on Reverse Charge: (Yes/No)		TCS @ 1.000 %		4,779.00		
Amount of Tax Subject to Reverse Charge - NA		Round off		0.00		
Certified that the Particulars given above are true and correct		Invoice Total		4,82,679.00		
" Kindly verify your GSTIN is correct or not, if any change inform us within 24 hours."		Invoice Reference Number :				
Terms & Conditions		1f90e4a98b6ce47787f570f2bd21b7b79ea7032a5e479b870e369b1bb9fc7f2b				
1. Interest @18% per annum will charged on all bills if not paid by the due date. 2. Goods once sold cannot be taken back or exchanged for any reason. 3. Goods are carefully checked and packed and are consigned at your risk, we are not responsible for any loss damage or pilferage in transit. 4. Subject to Chennai Jurisdiction only. 5. No rate difference will be accepted once goods delivered.		For Pondy Oxides and Chemicals Limited  LEAD DIVISION-I KANCHEEPURAM 602 105		 Authorised Signatory		
		Name : Premji George		Designation : General Manager		

GST No. 09BCMPD0336B1Z4	TAX INVOICE			Original	Duplicate	Office Copy
				White	Yellow	Green

BALAJEE ENTERPRISES

Plot No. B-71, UPSIDC Industrial Area, Phase-I, Masuri Gulaothi Road,
Masuri Tehsil Dhaultana, Hapur

S. No. 02	E-Way Bill No. 461437903944	Date: 3.05.2024
-----------	-----------------------------	-----------------

Billed To, M/s. G.G. Enterprises, Ninan Nathuwas Road, Nian, V.P.O., Palwas, Bhiwani, Haryana, 127021
GSTIN No. 06AANFG4424B1ZR Tel. State: UTTAR PRADESH State Code: 09

S.No.	Description of Goods	HSN CODE	Quantity	Rate	Amount
	Waste Plastic [HR 61 E 3975]	3915	9575/- Kgs	36/-	3,44,700

Rs. (in words): Four lakh six thousand seven hundred forty six rupees only	FREIGHT	
	TOTAL	3,44,700
	CGST @.....%	
	SGST @.....%	

Reverse Charge: Yes/No GST Payable on Reverse Charge:	A/c No. : 088805500524 Bank : ICICI BANK Branch : Chiranjeev Vihar, Shastri Nagar, Ghaziabad. IFSC Code : ICIC0000888	IGST @ 18% : 62,046
		R.Off INVOICE TOTAL : 4,06,746

TERMS & CONDITIONS :

- Interest will be charged @ 18 % per annum Extra, if bill is not paid on presentation.
- Our responsibility ceases as soon as goods leave our premises.
- All disputes are Subject to Hapur Jurisdiction.
- Goods supplied to order will not be taken back.

Certified that the particulars given above are true or correct
For BALAJEE ENTERPRISES

मावती पटेल
Authorised Signatory

INVOICE

RIYA TRADING COMPANY
564 BHAWANI NAGAR OPP
SARKARI BORING INDORE
GSTIN NO.23DVIPS6403R1ZX

Buyer

G G ENTERPRISES
NINAN NATHUWAS ROAD,
VPO PALUWAS, Bhiwani, Haryana
GSTIN NO.06AANFG4424B1ZR

Invoice No. BILL NO. 24 Delivery Note	Dated 20-May-2024 Mode/Terms of Payment
Supplier's Ref.	Other Reference(s)
Buyer's Order No.	Dated
Despatch Document No.	Dated
Despatched through HR61 D 3781 Terms of Delivery	Destination

Description of Goods	Quantity	Rate	per	Amount
PLASTIC SCRAP 3915	12,422 KGS	26.00	KGS	3,22,972.00
			18 %	58,134.96 0.04
				IGST 18% ROUND OFF
	Total	12,422 KGS		3,81,107.00

Amount Chargeable (in words)

**Rs. Three Lakh Eighty One Thousand One Hundred
Seven Only**

E. & O. E.

Buyer's Local Sales Tax No. : 06AANFG4424B1ZR

Declaration

We declare that this invoice shows the actual price of the
goods described and that all particulars are true and
correct.

for RIYA TRADING COMPANY

Authorised Signatory

This is a Computer Generated Invoice



GST INVOICE
Pondy Oxides and Chemicals Limited

POCL[®]

Smelter Division

G-17 to 19 & G 30 to 32, SIPCOT Industrial Park, Mambakkam Village, Pondur Post,
Sriperumbudur, Kancheepuram District - 602 105, Tamilnadu, India, info@pocl.com

(Under Section 31 of GST Act, 2017 and Rule 46 of GST Rules, 2017)

GSTIN : 33AAACP5102D3Z5	Transportation Mode : By Road
PAN : AAACP5102D	Veh. No : HR38 Z 8118
Invoice No : D/S1/24-25/0082	Place of Supply : HARYANA
Invoice Date : 23-May-24	Despatch Through : Arranged by Party
PO No & Date : By Mail / 23-May-24	LR No & Date : /
Amended Date :	L/C No & Date :


Details of Receiver (Billed To)	Details of Consignee (Shipped To)
G.G Enterprises Ninan Nathuwas Road, VPO Paluwas, Bhiwani, Bhiwani 127021 HARYANA PAN : AANFG4424B State Code : 6 GSTIN : 06AANFG4424B1ZR	G.G ENTERPRISES Ninan Nathuwas Road, VPO Paluwas, Bhiwani, Haryana - 127021 Bhiwani 127021 HARYANA PAN : State Code : 6 GSTIN : 06AANFG4424B1ZR

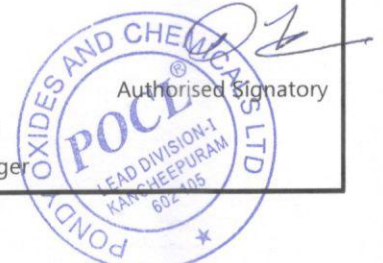
Sr No	Description of Goods	HSN Code	Quantity	UOM	Rate INR	Taxable Value INR	
1	Plastic Scrap - ABS Big Box	39159010	7000.000	KGS	55.00	3,85,000.00	
Total						7000.000	3,85,000.00

Total 7000.000 3,85,000.00

Other Remarks Invoice Value - Rupees in words Four Lakh Fifty Eight Thousand Eight Hundred Forty Three Only Tax is Payable on Reverse Charge: (Yes/No) Amount of Tax Subject to Reverse Charge - NA Certified that the Particulars given above are true and correct	CGST @ 0.00 %	0.00
	SGST @ 0.00 %	0.00
	IGST @ 18.00 %	69,300.00
	Tax Total	69,300.00
	Sub Total	4,54,300.00
	TCS @ 1.000 %	4,543.00
	Round off	0.00
Invoice Total	4,58,843.00	
Invoice Reference Number :		

" Kindly verify your GSTIN is correct or not, if any change inform us within 24 hours." 41485b57d0a78c3814d1febd15762aee8f370b72f1e1174b11316fc431409114

Terms & Conditions 1. Interest @18% per annum will charged on all bills if not paid by the due date. 2. Goods once sold cannot be taken back or exchanged for any reason. 3. Goods are carefully checked and packed and are consigned at your risk, we are not responsible for any loss damage or piliferage in transit. 4. Subject to Chennai Jurisdiction only. 5. No rate difference will be accepted once goods delivered.	For Pondy Oxides and Chemicals Limited  Authorised Signatory Name : Premji George Designation : General Manager
--	---



GST No. 09BCMPD0336B1Z4	TAX INVOICE			Original	Duplicate	Office Copy
				White	Yellow	Green

BALAJEE ENTERPRISES

Plot No. B-71, UPSIDC Industrial Area, Phase-I, Masuri Gulaothi Road,
Masuri Tehsil Dhaultana, Hapur


S. No. 08	E-Way Bill No. 441451403917	Date 15 June 2024
-----------	-----------------------------	-------------------

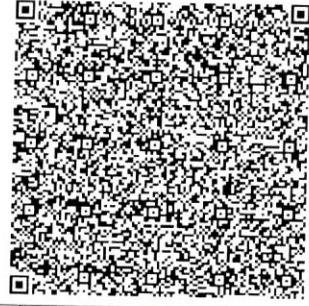
Billed To,
M/s. G.G. Enterprises, Niran Mattuwas Road, Niran, VPD
Palwas, Bhiwani, Haryana, 127021
GSTIN No. 06AANFG4424B1ZR Tel. State: UTTAR PRADESH State Code: 09

S.No.	Description of Goods	HSN CODE	Quantity	Rate	Amount
	Waste Plastic [HR 61 D 8217]	3915	10195/ KGS	37/-	377215

Rs. (in words) : Four lakh forty five thousand one hundred thirteen rupees only.	FREIGHT	
	TOTAL	377215
	CGST @.....%	
	SGST @.....%	
	IGST @ 18.....%	67898.7
Reverse Charge : Yes/No GST Payable on Reverse Charge :	A/c No. : 088805500524 Bank : ICICI BANK Branch : Chiranjeev Vihar, Shastri Nagar, Ghaziabad. IFSC Code : ICIC0000888	R.Off 0.7 INVOICE TOTAL 445113/-

- TERMS & CONDITIONS :**
- Interest will be charged @ 18 % per annum Extra, if bill is not paid on presentation.
 - Our responsibility ceases as soon as goods leave our premises.
 - All disputes are Subject to Hapur Jurisdiction.
 - Goods supplied to order will not be taken back.

Certified that the particulars given above are true or correct
For BALAJEE ENTERPRISES

 Authorised Signatory



IRN : 3b5eb74ee27e1d533745a5e1aa67c574df13bb2a1eff4-46830870088a4e9d421
 Ack No. : 132417009899289
 Ack Date : 2-Jan-24

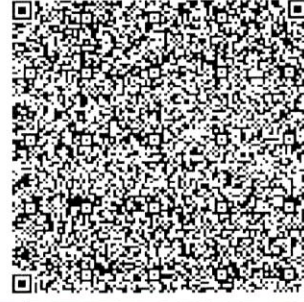
G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in		Invoice No. 379 e-Way Bill No. 371708841869 Dated 2-Jan-24				
Consignee (Ship to) MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06		Delivery Note Mode/Terms of Payment				
Buyer (Bill to) MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06		Reference No. & Date. Other References				
		Buyer's Order No. Dated				
		Dispatch Doc No. Delivery Note Date				
		Dispatched through TEMPO Destination BHIWANI				
		Bill of Lading/LR-RR No. Motor Vehicle No. HR55AG8755				
		Terms of Delivery MSME REGISTERED				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	2,360.000 KG	58.00	KG	1,36,880.00
						SGST 12,319.20
						CGST 12,319.20
						TCS 1,615.18
						Round Off 0.42
	Total		2,360.000 KG			₹ 1,63,134.00
Amount Chargeable (in words)						E. & O.E
INR One Lakh Sixty Three Thousand One Hundred Thirty Four Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
391590	1,36,880.00	Rate	Amount	Rate	Amount	
		9%	12,319.20	9%	12,319.20	24,638.40
Total	1,36,880.00		12,319.20		12,319.20	24,638.40
Tax Amount (in words) : INR Twenty Four Thousand Six Hundred Thirty Eight and Forty paise Only						
Company's Bank Details Bank Name : ICICI Bank A/c No. : 072905500704 Branch & IFS Code: Bhiwani & ICIC0000729						
Remarks: 68 BAGS		for G.G. ENTERPRISES For G.G. Enterprises <i>Manish</i> Authorised Signatory Partner				
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						

This is a Computer Generated Invoice

IRN : dfa8a517f0a920db637dd7dfe3220728a12afbb6ef7c25-dd13d4e348c5e03438

Ack No. : 132417058834536

Ack Date : 7-Jan-24



G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to)		Invoice No.	e-Way Bill No.	Dated		
		390	351711259079	7-Jan-24		
HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06		Delivery Note		Mode/Terms of Payment		
		Reference No. & Date.		Other References		
Buyer (Bill to) HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06		Buyer's Order No.		Dated		
		Dispatch Doc No.		Delivery Note Date		
		Dispatched through		Destination		
		TRUCK		BAWAL		
		Bill of Lading/LR-RR No.		Motor Vehicle No.		
				HR61E4981		
		Terms of Delivery				
		MSME REGISTERED				
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	9,955.000 KG	70.75	KG	7,04,316.25
	SGST					63,388.46
	CGST					63,388.46

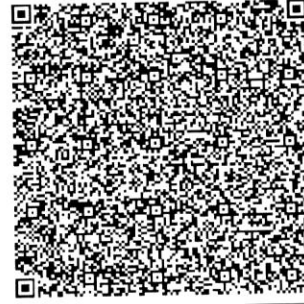
continued to page number 2

This is a Computer Generated Invoice

For G.G. Enterprises
Manish
 Partner

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to)		Invoice No.	e-Way Bill No.	Dated			
		390	351711259079	7-Jan-24			
HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06 Buyer (Bill to)		Delivery Note	Mode/Terms of Payment				
		Reference No. & Date.	Other References				
HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06		Buyer's Order No.	Dated				
		Dispatch Doc No.	Delivery Note Date				
HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06		Dispatched through	Destination				
		TRUCK	BAWAL				
Buyer (Bill to)		Bill of Lading/LR-RR No.	Motor Vehicle No.				
			HR61E4981				
		Terms of Delivery					
		MSME REGISTERED					
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
	Less : Round Off					(-)0.17	
Total			9,955.000 KG			₹ 8,31,093.00	
Amount Chargeable (in words)						E. & O.E	
INR Eight Lakh Thirty One Thousand Ninety Three Only							
HSN/SAC		Taxable Value	CGST		SGST/UTGST		Total
			Rate	Amount	Rate	Amount	Tax Amount
391590		7,04,316.25	9%	63,388.46	9%	63,388.46	1,26,776.92
Total		7,04,316.25		63,388.46		63,388.46	1,26,776.92
Tax Amount (in words) : INR One Lakh Twenty Six Thousand Seven Hundred Seventy Six and Ninety Two paise Only							
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.							
Company's Bank Details Bank Name : ICICI Bank A/c No. : 072905500704 Branch & IFS Code: Bhiwani & ICIC0000729							
for G.G. ENTERPRISES For G.G. Enterprises Authorised Signatory Partner							

This is a Computer Generated Invoice



IRN : b87d877fda3227e71a84b8b35eacc7cbd95f6c8a1a48d-5779c21ad7b9d77a95b
 Ack No. : 132417346642191
 Ack Date : 7-Feb-24


G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to)		Invoice No. 409 Delivery Note Reference No. & Date. Buyer's Order No.	e-Way Bill No. Dated 7-Feb-24 Mode/Terms of Payment Other References Dated Delivery Note Date			
HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06 Buyer (Bill to)		Dispatch Doc No. Dispatched through TRUCK Bill of Lading/LR-RR No.	Destination BAWAL Motor Vehicle No. HR61E0043			
HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06		Terms of Delivery MSME REGISTERED				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	10,220.000 KG	72.00	KG	7,35,840.00
						66,225.60
						66,225.60
						SGST
						CGST

continued to page number 2

This is a Computer Generated Invoice

For G.G. Enterprises

 Partner

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to)		Invoice No. 409 Delivery Note Reference No. & Date. Buyer's Order No. Dispatch Doc No. Dispatched through Bill of Lading/LR-RR No.	e-Way Bill No. Dated 7-Feb-24 Mode/Terms of Payment Other References Dated Delivery Note Date Destination Motor Vehicle No.			
HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06 Buyer (Bill to)		Terms of Delivery MSME REGISTERED HR61E0043				
HARE KRISHNA OVERSEAS PLOT NO. 97, Sector-9, Phase-III INDUSTRIAL MODEL TOWNSHIP BAWAL, Rewari GSTIN/UIN : 06BFEPS0478G2ZB State Name : Haryana, Code : 06						
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
	Less : Round Off					(-)0.20
Total			10,220.000 KG			₹ 8,68,291.00
Amount Chargeable (in words) INR Eight Lakh Sixty Eight Thousand Two Hundred Ninety One Only E. & O.E						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
391590	7,35,840.00	Rate	Amount	Rate	Amount	
		9%	66,225.60	9%	66,225.60	1,32,451.20
Total	7,35,840.00		66,225.60		66,225.60	1,32,451.20
Tax Amount (in words) : INR One Lakh Thirty Two Thousand Four Hundred Fifty One and Twenty paise Only						
Declaration		Company's Bank Details				
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Bank Name : ICICI Bank				
		A/c No. : 072905500704				
		Branch & IFS Code: Bhiwani & ICIC0000729				
		For G.G. Enterprises  Authorised Signatory				

This is a Computer Generated Invoice

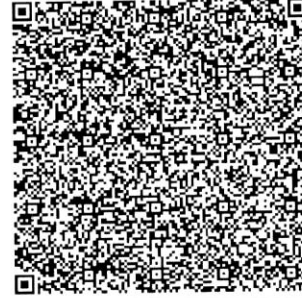
Tax Invoice

(TRIPLICATE FOR SUPPLIER)

e-Invoice

31

IRN : 7e54f53aed65f30a1c7a544046aa07ce4b6fc3daaf0eb0-
df71adc0f8bba64f23
Ack No. : 132417405752854
Ack Date : 14-Feb-24



G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in	Invoice No.	e-Way Bill No.	Dated
	416	391729341258	14-Feb-24
MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06	Delivery Note	Mode/Terms of Payment	
	Reference No. & Date.	Other References	
Consignee (Ship to)	Buyer's Order No.	Dated	
MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06	Dispatch Doc No.	Delivery Note Date	
	Dispatched through	Destination	
Buyer (Bill to)	Bill of Lading/LR-RR No.	Motor Vehicle No.	
MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06	Terms of Delivery		
	MSME REGISTERED		
		HR55AG8755	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	2,390.000 KG	44.00	KG	1,05,160.00
						9,464.40
						9,464.40
						1,240.88
						0.32
	Total		2,390.000 KG			₹ 1,25,330.00

Amount Chargeable (in words)

E. & O.E

INR One Lakh Twenty Five Thousand Three Hundred Thirty Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
391590	1,05,160.00	9%	9,464.40	9%	9,464.40	18,928.80
Total	1,05,160.00		9,464.40		9,464.40	18,928.80

Tax Amount (in words) : **INR Eighteen Thousand Nine Hundred Twenty Eight and Eighty paise Only**

Remarks:
74 BAGS

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details

Bank Name : **ICICI Bank**A/c No. : **072905500704**Branch & IFS Code: **Bhiwani & ICIC0000729**

for G.G. ENTERPRISES

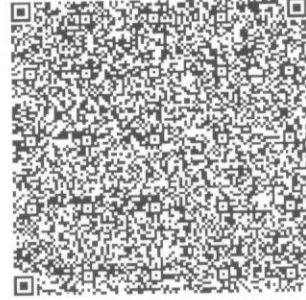
For G.G. Enterprises

Authorised Signatory

This is a Computer Generated Invoice

Partner

IRN : 39dc6ab561ba5accdad36794b8670a2db1d7c0ee1dd9-126208a47207d736e701
 Ack No. : 132417632231573
 Ack Date : 7-Mar-24



G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in	Invoice No.	e-Way Bill No.	Dated			
	433	321741237439	7-Mar-24			
POLY BLEND SOLUTIONS D-283, Sector 5, SECTOR 5 Pocket D, Bawana Industrial Area New Delhi, North West Delhi, GSTIN/UIN : 07ABEFP2221R1ZZ State Name : Delhi, Code : 07	Delivery Note		Mode/Terms of Payment			
	Reference No. & Date.		Other References			
Consignee (Ship to)	Buyer's Order No.		Dated			
POLY BLEND SOLUTIONS D-283, Sector 5, SECTOR 5 Pocket D, Bawana Industrial Area New Delhi, North West Delhi, GSTIN/UIN : 07ABEFP2221R1ZZ State Name : Delhi, Code : 07	Dispatch Doc No.		Delivery Note Date			
	Dispatched through		Destination			
Buyer (Bill to)	TRUCK		DELHI			
POLY BLEND SOLUTIONS D-283, Sector 5, SECTOR 5 Pocket D, Bawana Industrial Area New Delhi, North West Delhi, GSTIN/UIN : 07ABEFP2221R1ZZ State Name : Delhi, Code : 07	Bill of Lading/LR-RR No.		Motor Vehicle No.			
	Terms of Delivery		MSME REGISTERED			
MSME REGISTERED						

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	6,610.000 KG	42.00	KG	2,77,620.00
						49,971.60
						0.40
						IGST Round Off
	Total		6,610.000 KG			₹ 3,27,592.00

Amount Chargeable (in words)

INR Three Lakh Twenty Seven Thousand Five Hundred Ninety Two Only

E. & O.E

HSN/SAC	Taxable Value	IGST		Total Tax Amount
		Rate	Amount	
391590	2,77,620.00	18%	49,971.60	49,971.60
Total	2,77,620.00		49,971.60	49,971.60

Tax Amount (in words) : **INR Forty Nine Thousand Nine Hundred Seventy One and Sixty paise Only**

Company's Bank Details

Bank Name : ICICI Bank

A/c No. : 072905500704

Branch & IFS Code: Bhiwani & ICIC0000729

for G.G. ENTERPRISES

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For G.G. Enterprises
 Authorised Signatory

This is a Computer Generated Invoice

Partner

Tax Invoice

(TRIPLICATE FOR SUPPLIER)

e-Invoice

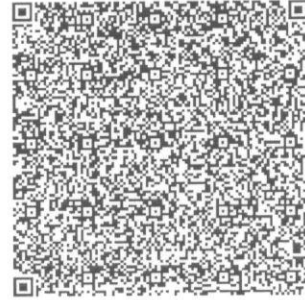


IRN : 67dbee1262e700999b9811cfdb1a621107ed996ff90b0-16494ce604a44c8395b
 Ack No. : 132417633003782
 Ack Date : 7-Mar-24

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in	Invoice No.	e-Way Bill No.	Dated			
	434	371741280160	7-Mar-24			
	Delivery Note	Mode/Terms of Payment				
	Reference No. & Date.	Other References				
Consignee (Ship to) SV RENEWABLE SOLUTIONS PRIVATE LIMITED Ground Floor, C-628, Road Number 55 Vardhman Plaza, DSIDC Industrial Area Narela New Delhi, GSTIN/UIN : 07ABICS2396B1ZB State Name : Delhi, Code : 07	Buyer's Order No.	Dated				
	Dispatch Doc No.	Delivery Note Date				
	Dispatched through	Destination				
	TRUCK	DELHI				
Buyer (Bill to) SV RENEWABLE SOLUTIONS PRIVATE LIMITED Ground Floor, C-628, Road Number 55 Vardhman Plaza, DSIDC Industrial Area Narela New Delhi, GSTIN/UIN : 07ABICS2396B1ZB State Name : Delhi, Code : 07	Bill of Lading/LR-RR No.	Motor Vehicle No.				
		HR61D9039				
Terms of Delivery		MSME REGISTERED				
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	10,045.000 KG	50.00	KG	5,02,250.00
	IGST					90,405.00
	Total		10,045.000 KG			₹ 5,92,655.00
Amount Chargeable (in words) E. & O.E						
INR Five Lakh Ninety Two Thousand Six Hundred Fifty Five Only						
HSN/SAC		Taxable Value	IGST		Total Tax Amount	
391590		5,02,250.00	18%	90,405.00	90,405.00	
Total		5,02,250.00		90,405.00	90,405.00	
Tax Amount (in words) : INR Ninety Thousand Four Hundred Five Only						
Company's Bank Details						
Bank Name : ICICI Bank						
A/c No. : 072905500704						
Branch & IFS Code: Bhiwani & ICIC0000729						
Declaration		for G.G. ENTERPRISES				
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		For G.G. Enterprises Authorised Signatory				

This is a Computer Generated Invoice

Partner



IRN : 2ca2fc2cc9393fe895d409e77fd17f61068e523b189278-d3492f1ead65483282
 Ack No. : 132417911674774
 Ack Date : 5-Apr-24

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in	Invoice No.	e-Way Bill No.	Dated
	GGE/24-25/2	371756245266	5-Apr-24
MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06	Delivery Note	Mode/Terms of Payment	
	Reference No. & Date.	Other References	
Buyer (Bill to)	Buyer's Order No.	Dated	
MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06	Dispatch Doc No.	Delivery Note Date	
	Dispatched through	Destination	
	TRUCK	BHIWANI	
	Bill of Lading/LR-RR No.	Motor Vehicle No.	
		UP12AT9228	
	Terms of Delivery	MSME REGISTERED	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	9,415.000 KG	44.00	KG	4,14,260.00
						SGST 37,283.40
						CGST 37,283.40
						Round Off 0.20
	Total		9,415.000 KG			₹ 4,88,827.00

Amount Chargeable (in words)

E. & O.E

INR Four Lakh Eighty Eight Thousand Eight Hundred Twenty Seven Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
391590	4,14,260.00	9%	37,283.40	9%	37,283.40	74,566.80
Total	4,14,260.00		37,283.40		37,283.40	74,566.80

Tax Amount (in words) : **INR Seventy Four Thousand Five Hundred Sixty Six and Eighty paise Only**

Company's Bank Details

Bank Name : ICICI Bank

A/c No. : 072905500704

Branch & IFS Code: Bhiwani & ICIC0000729

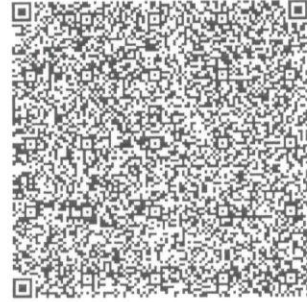
Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For G.G. Enterprises

Manish
 Authorised Signatory

This is a Computer Generated Invoice



IRN : a610f8397bd7f96ffdf77b3d3f4dcd7881b82ff76667b4e1-f37efb5bd0dcb272
 Ack No. : 132417979743302
 Ack Date : 12-Apr-24

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in	Invoice No.	e-Way Bill No.	Dated
	GGE/24-25/7	361759923986	12-Apr-24
Consignee (Ship to) ANKIT POLYWEAVE INDUSTRY UNIT NO 1 PLOT NO. 40, SECTOR-26, INDUSTRIAL AREA, BHIWANI GSTIN/UIN : 06AARPR7780D1Z6 State Name : Haryana, Code : 06	Delivery Note	Mode/Terms of Payment	
	Reference No. & Date.	Other References	
Buyer (Bill to) ANKIT POLYWEAVE INDUSTRY UNIT NO 1 PLOT NO. 40, SECTOR-26, INDUSTRIAL AREA, BHIWANI GSTIN/UIN : 06AARPR7780D1Z6 State Name : Haryana, Code : 06	Buyer's Order No.	Dated	
	Dispatch Doc No.	Delivery Note Date	
	Dispatched through	Destination	
	TEMPO	BHIWANI	
	Bill of Lading/LR-RR No.	Motor Vehicle No.	
		HR55AG8755	
Terms of Delivery MSME REGISTERED			

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	1,870.000 KG	38.00	KG	71,060.00
						SGST 6,395.40
						CGST 6,395.40
						Round Off 0.20
	Total		1,870.000 KG			₹ 83,851.00

Amount Chargeable (in words)

E. & O.E

INR Eighty Three Thousand Eight Hundred Fifty One Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
391590	71,060.00	9%	6,395.40	9%	6,395.40	12,790.80
Total	71,060.00		6,395.40		6,395.40	12,790.80

Tax Amount (in words) : **INR Twelve Thousand Seven Hundred Ninety and Eighty paise Only**

Remarks:
55 BAGS

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

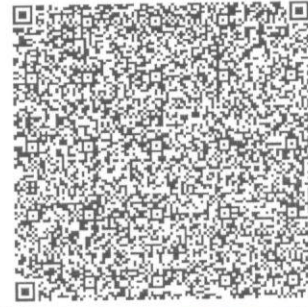
Company's Bank Details

Bank Name : **ICICI Bank**A/c No. : **072905500704**Branch & IFS Code: **Bhiwani & ICIC0000729**

for G.G. ENTERPRISES
M. Anil
For G.G. Enterprises
 Authorised Signatory

This is a Computer Generated Invoice

Partner

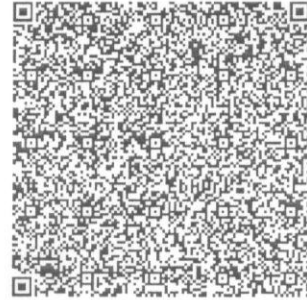


IRN : 8485669ccdc9356a22d9a671d3de7275664d29458245-4a0586811b61bb3089ed
 Ack No. : 132418123178629
 Ack Date : 27-Apr-24

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to)		Invoice No. e-Way Bill No. Dated GGE/24-25/15 381767629519 27-Apr-24					
MAHADEV ENTERPRISES LINE PAR, CHHOTU RAN NAGAR PREMISES SITUATED, CHHOTU RAN NAGAR India Post Payments Bank, Bahadurgarh, GSTIN/UIN : 06DOFPS9011M1ZI State Name : Haryana, Code : 06 Buyer (Bill to)		Delivery Note Mode/Terms of Payment Reference No. & Date. Other References Buyer's Order No. Dated Dispatch Doc No. Delivery Note Date Dispatched through Destination TRUCK BAHADURGARH Bill of Lading/LR-RR No. Motor Vehicle No. HR38Z3464 Terms of Delivery MSME REGISTERED					
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
1	Plastic Scrap (ABS Big Box)	391590	7,500.00 KG	50.00	KG	3,75,000.00	
						SGST 33,750.00 CGST 33,750.00	
	Total		7,500.00 KG			₹ 4,42,500.00	
Amount Chargeable (in words) E. & O.E INR Four Lakh Forty Two Thousand Five Hundred Only							
HSN/SAC		Taxable Value	CGST		SGST/UTGST		Total Tax Amount
			Rate	Amount	Rate	Amount	
391590		3,75,000.00	9%	33,750.00	9%	33,750.00	67,500.00
Total		3,75,000.00		33,750.00		33,750.00	67,500.00
Tax Amount (in words) : INR Sixty Seven Thousand Five Hundred Only Company's Bank Details Bank Name : ICICI Bank A/c No. : 072905500704 Branch & IFS Code: Bhiwani & ICIC0000729							
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		for G.G. ENTERPRISES For G.G. Enterprises <i>Mam</i> Authorised Signatory Partner					

This is a Computer Generated Invoice

IRN : ff1dc68cbdc125f6c394bbd2f05cca5deb25dd8b4cee5f-e68d0d8fe45037abcc
 Ack No. : 132418190734931
 Ack Date : 3-May-24



G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to) ANKIT POLYWEAVE INDUSTRY UNIT NO 1 PLOT NO. 40, SECTOR-26, INDUSTRIAL AREA, BHIWANI GSTIN/UIN : 06AARPR7780D1Z6 State Name : Haryana, Code : 06 Buyer (Bill to) ANKIT POLYWEAVE INDUSTRY UNIT NO 1 PLOT NO. 40, SECTOR-26, INDUSTRIAL AREA, BHIWANI GSTIN/UIN : 06AARPR7780D1Z6 State Name : Haryana, Code : 06	Invoice No.	e-Way Bill No.	Dated		
	GGE/24-25/17	351770929915	3-May-24		
	Delivery Note		Mode/Terms of Payment		
	Reference No. & Date.		Other References		
	Buyer's Order No.		Dated		
	Dispatch Doc No.		Delivery Note Date		
	Dispatched through		Destination		
	TEMPO		BHIWANI		
	Bill of Lading/LR-RR No.		Motor Vehicle No.		
			HR55AG8755		
	Terms of Delivery		MSME REGISTERED		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	2,510.000 KG	38.00	KG	95,380.00
						SGST
						CGST
	Less :					Round Off
						8,584.20
						8,584.20
						(-)0.40
	Total		2,510.000 KG			₹ 1,12,548.00

Amount Chargeable (in words)

E. & O.E

INR One Lakh Twelve Thousand Five Hundred Forty Eight Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
391590	95,380.00	9%	8,584.20	9%	8,584.20	17,168.40
Total	95,380.00		8,584.20		8,584.20	17,168.40

Tax Amount (in words) : **INR Seventeen Thousand One Hundred Sixty Eight and Forty paise Only**

Company's Bank Details

Bank Name : ICICI Bank

A/c No. : 072905500704

Branch & IFS Code: Bhiwani & ICIC0000729

Remarks:

78 BAGS

Declaration

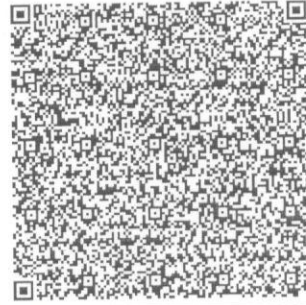
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For G.G. Enterprises

Mansi

Authorised Signatory

This is a Computer Generated Invoice



IRN : b91d16229dd9c5f39c1e64c0f6d039477cd27bbdf476d-462a85c4d4d60f9581b
 Ack No. : 132418317867975
 Ack Date : 16-May-24

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to)	Invoice No.	e-Way Bill No.	Dated	
	GGE/24-25/30	361777747214	16-May-24	
BHAGWATI POLYFIL PLOT NO. 29, SECTOR-26, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06ADSPN4071B1ZL State Name : Haryana, Code : 06 Buyer (Bill to)	Delivery Note		Mode/Terms of Payment	
	Reference No. & Date.		Other References	
BHAGWATI POLYFIL PLOT NO. 29, SECTOR-26, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06ADSPN4071B1ZL State Name : Haryana, Code : 06	Buyer's Order No.		Dated	
	Dispatch Doc No.		Delivery Note Date	
Buyer (Bill to)	Dispatched through		Destination	
	TEMPO		BHIWANI	
BHAGWATI POLYFIL PLOT NO. 29, SECTOR-26, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06ADSPN4071B1ZL State Name : Haryana, Code : 06	Bill of Lading/LR-RR No.		Motor Vehicle No.	
			HR61B7630	
Terms of Delivery		MSME REGISTERED		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	2,520.000 KG	42.00	KG	1,05,840.00
						9,525.60
						9,525.60
	Less :					(-).020
	Total		2,520.000 KG			₹ 1,24,891.00

Amount Chargeable (in words)

E. & O.E

INR One Lakh Twenty Four Thousand Eight Hundred Ninety One Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
391590	1,05,840.00	9%	9,525.60	9%	9,525.60	19,051.20
Total	1,05,840.00		9,525.60		9,525.60	19,051.20

Tax Amount (in words) : **INR Nineteen Thousand Fifty One and Twenty paise Only**

Company's Bank Details

Bank Name : ICICI Bank

A/c No. : 072905500704

Branch & IFS Code: Bhiwani & ICIC0000729

Remarks:
70 BAGS

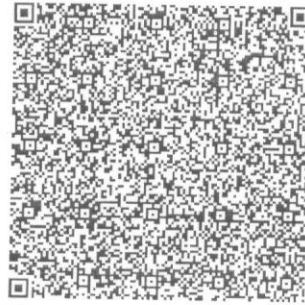
Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for G.G. ENTERPRISES
For G.G. Enterprises
 Manish
 Authorised Signatory

Partner

This is a Computer Generated Invoice



IRN : a3f3bd0a4bc5cd8382fc8f4b57010c28fbd64acf8e77ae-61c683d00ec4469e7e
 Ack No. : 132418418113896
 Ack Date : 27-May-24

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to)	Invoice No. e-Way Bill No. Dated	GGE/24-25/35 381783377113 27-May-24
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
MAHADEV ENTERPRISES LINE PAR, CHHOTU RAN NAGAR PREMISES SITUATED, CHHOTU RAN NAGAR India Post Payments Bank, Bahadurgarh, GSTIN/UIN : 06DOFPS9011M1ZI State Name : Haryana, Code : 06 Buyer (Bill to)	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	Bill of Lading/LR-RR No.	Motor Vehicle No.
MAHADEV ENTERPRISES LINE PAR, CHHOTU RAN NAGAR PREMISES SITUATED, CHHOTU RAN NAGAR India Post Payments Bank, Bahadurgarh, GSTIN/UIN : 06DOFPS9011M1ZI State Name : Haryana, Code : 06	Terms of Delivery MSME REGISTERED	
	TRUCK BAHADURGARH HR38Z8118	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	7,000.000 KG	32.00	KG	2,24,000.00
						SGST 20,160.00
						CGST 20,160.00
Total			7,000.000 KG			₹ 2,64,320.00

Amount Chargeable (in words) E. & O.E

INR Two Lakh Sixty Four Thousand Three Hundred Twenty Only

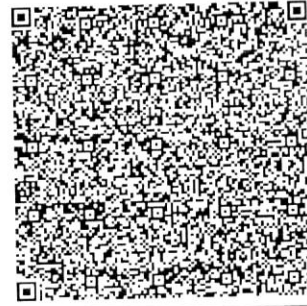
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
391590	2,24,000.00	9%	20,160.00	9%	20,160.00	40,320.00
Total	2,24,000.00		20,160.00		20,160.00	40,320.00

Tax Amount (in words) : **INR Forty Thousand Three Hundred Twenty Only**

Company's Bank Details
 Bank Name : **ICICI Bank**
 A/c No. : **072905500704**
 Branch & IFS Code: **Bhiwani & ICIC0000729**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For G.G. Enterprises
Mansi Singh
Partner
 Authorised Signatory



IRN : 156c1fa66c5dcda7d18bc422a51866ccac0467a8ef37-11c34ccb3ae224a500f
 Ack No. : 132418493862582
 Ack Date : 2-Jun-24

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to)	Invoice No.	e-Way Bill No.	Dated
	GGE/24-25/39	391787089572	2-Jun-24
MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06 Buyer (Bill to)	Delivery Note	Mode/Terms of Payment	
	Reference No. & Date.	Other References	
MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06	Buyer's Order No.	Dated	
	Dispatch Doc No.	Delivery Note Date	
MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06	Dispatched through	Destination	
	Bill of Lading/LR-RR No.	Motor Vehicle No.	
Terms of Delivery	MSME REGISTERED		

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	2,570.000 KG	42.00	KG	1,07,940.00
						9,714.60
						9,714.60
	Less :					(-)0.20
	Total		2,570.000 KG			₹ 1,27,369.00

E. & O.E

Amount Chargeable (in words)

INR One Lakh Twenty Seven Thousand Three Hundred Sixty Nine Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
391590	1,07,940.00	9%	9,714.60	9%	9,714.60	19,429.20
Total	1,07,940.00		9,714.60		9,714.60	19,429.20

Tax Amount (in words) : **INR Nineteen Thousand Four Hundred Twenty Nine and Twenty paise Only**

Company's Bank Details

Bank Name : **ICICI Bank**
 A/c No. : **072905500704**
 Branch & IFS Code: **Bhiwani & ICIC0000729**

Remarks:
75 BAGS

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for G.G. ENTERPRISES
For G.G. Enterprises

Authorised Signatory

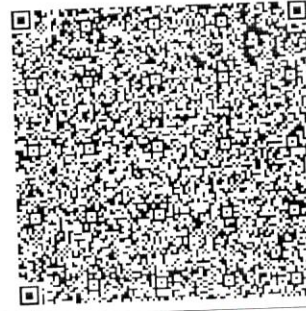
Partner

This is a Computer Generated Invoice

Tax Invoice

(TRIPLICATE FOR SUPPLIER)

e-Invoice



IRN : eaecb2fa31e7a98ed15113afa45e965418585a1de43e9-da297c1031b2fc0d463
 Ack No. : 132418522584654
 Ack Date : 5-Jun-24

G.G. ENTERPRISES NINAN NATHUWAS ROAD, NINAN NATHUWAS ROAD, VPO PALUWAS Bhiwani, Haryana, 127021 GSTIN/UIN: 06AANFG4424B1ZR State Name : Haryana, Code : 06 E-Mail : ppcp@ggenterprises.co.in Consignee (Ship to) MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06 Buyer (Bill to) MITTAL POLYFIL PLOT NO 30-33, INDUSTRIAL AREA BHIWANI GSTIN/UIN : 06AABFM1792N1ZZ State Name : Haryana, Code : 06	Invoice No.	e-Way Bill No.	Dated		
	GGE/24-25/42	391788498438	5-Jun-24		
	Delivery Note	Mode/Terms of Payment			
	Reference No. & Date.	Other References			
	Buyer's Order No.	Dated			
	Dispatch Doc No.	Delivery Note Date			
	Dispatched through	Destination			
	TEMPO	BHIWANI			
	Bill of Lading/LR-RR No.	Motor Vehicle No.			
		HR61B7630			
Terms of Delivery MSME REGISTERED					

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Plastic Scrap	391590	2,460.000 KG	42.00	KG	1,03,320.00
						9,298.80
						9,298.80
						0.40
						SGST
						CGST
						Round Off
	Total		2,460.000 KG			₹ 1,21,918.00

E. & O.E

Amount Chargeable (in words)

INR One Lakh Twenty One Thousand Nine Hundred Eighteen Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
391590	1,03,320.00	9%	9,298.80	9%	9,298.80	18,597.60
Total	1,03,320.00		9,298.80		9,298.80	18,597.60

Tax Amount (in words) : **INR Eighteen Thousand Five Hundred Ninety Seven and Sixty paise Only**

Remarks: 82 BAGS
 Declaration: We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 Bank Name : ICICI Bank
 A/c No. : 072905500704
 Branch & IFS Code: Bhiwani & ICIC0000729

For G.G. Enterprises

Authorised Signatory

Form GSTR-3B

[See rule 61(5)]

Year	2023-24
Period	December

GSTIN of the supplier	06AANFG4424B1ZR
2(a). Legal name of the registered person	G.G ENTERPRISES
2(b). Trade name, if any	G.G. ENTERPRISES
2(c). ARN	AA061223811073T
2(d). Date of ARN	20/01/2024

(Amount in ₹ for all tables)

3.1 Details of Outward supplies and inward supplies liable to reverse charge (other than those covered by Table 3.1.1)

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(a) Outward taxable supplies (other than zero rated, nil rated and exempted)	3271750.20	208470.60	190222.20	190222.20	0.00
(b) Outward taxable supplies (zero rated)	0.00	0.00	-	-	0.00
(c) Other outward supplies (nil rated, exempted)	0.00	-	-	-	-
(d) Inward supplies (liable to reverse charge)	0.00	0.00	0.00	0.00	0.00
(e) Non-GST outward supplies	0.00	-	-	-	-

3.1.1 Details of Supplies notified under section 9(5) of the CGST Act, 2017 and corresponding provisions in IGST/UTGST/SGST Acts

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(i) Taxable supplies on which electronic commerce operator pays tax u/s 9(5) [to be furnished by electronic commerce operator]	0.00	0.00	0.00	0.00	0.00
(ii) Taxable supplies made by registered person through electronic commerce operator, on which electronic commerce operator is required to pay tax u/s 9(5) [to be furnished by registered person making supplies through electronic commerce operator]	0.00	-	-	-	-

3.2 Out of supplies made in 3.1 (a) and 3.1.1 (i), details of inter-state supplies made

Nature of Supplies	Total taxable value	Integrated tax
Supplies made to Unregistered Persons	0.00	0.00
Supplies made to Composition Taxable Persons	0.00	0.00
Supplies made to UIN holders	0.00	0.00

4. Eligible ITC

Details	Integrated tax	Central tax	State/UT tax	Cess
A. ITC Available (whether in full or part)				
(1) Import of goods	0.00	0.00	0.00	0.00
(2) Import of services	0.00	0.00	0.00	0.00
(3) Inward supplies liable to reverse charge (other than 1 & 2 above)	0.00	0.00	0.00	0.00

(4) Inward supplies from ISD	0.00	0.00	0.00	0.00
(5) All other ITC	1117368.19	52799.92	52799.92	0.00
B. ITC Reversed				
(1) As per rules 38,42 & 43 of CGST Rules and section 17(5)	0.00	0.00	0.00	0.00
(2) Others	0.00	0.00	0.00	0.00
C. Net ITC available (A-B)	1117368.19	52799.92	52799.92	0.00
(D) Other Details	0.00	0.00	0.00	0.00
(1) ITC reclaimed which was reversed under Table 4(B)(2) in earlier tax period	0.00	0.00	0.00	0.00
(2) Ineligible ITC under section 16(4) & ITC restricted due to PoS rules	0.00	0.00	0.00	0.00

5 Values of exempt, nil-rated and non-GST inward supplies

Nature of Supplies	Inter- State supplies	Intra- State supplies
From a supplier under composition scheme, Exempt, Nil rated supply	0.00	0.00
Non GST supply	0.00	0.00

5.1 Interest and Late fee for previous tax period

Details	Integrated tax	Central tax	State/UT tax	Cess
System computed Interest	-	-	-	-
Interest Paid	0.00	0.00	0.00	0.00
Late fee	-	0.00	0.00	-

6.1 Payment of tax

Description	Total tax payable	Tax paid through ITC				Tax paid in cash	Interest paid in cash	Late fee paid in cash
		Integrated tax	Central tax	State/UT tax	Cess			
(A) Other than reverse charge								
Integrated tax	208471.00	208471.00	0.00	0.00	-	0.00	0.00	-
Central tax	190222.00	190222.00	0.00	-	-	0.00	0.00	0.00
State/UT tax	190222.00	190222.00	-	0.00	-	0.00	0.00	0.00
Cess	0.00	-	-	-	0.00	0.00	0.00	-
(B) Reverse charge								
Integrated tax	0.00	-	-	-	-	0.00	-	-
Central tax	0.00	-	-	-	-	0.00	-	-
State/UT tax	0.00	-	-	-	-	0.00	-	-
Cess	0.00	-	-	-	-	0.00	-	-

Breakup of tax liability declared (for interest computation)

Period	Integrated tax	Central tax	State/UT tax	Cess
December 2023	208471.00	190222.00	190222.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.

Date: 20/01/2024

Name of Authorized Signatory

SANCHIT GOYAL

Designation /Status

PARTNERS

FILED

Form GSTR-3B

[See rule 61(5)]

Year	2023-24
Period	February

GSTIN of the supplier	06AANFG4424B1ZR
2(a). Legal name of the registered person	G.G ENTERPRISES
2(b). Trade name, if any	G.G. ENTERPRISES
2(c). ARN	AA0602245357284
2(d). Date of ARN	19/03/2024

(Amount in ₹ for all tables)

3.1 Details of Outward supplies and inward supplies liable to reverse charge (other than those covered by Table 3.1.1)

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(a) Outward taxable supplies (other than zero rated, nil rated and exempted)	5270095.00	75024.00	436796.56	436796.56	0.00
(b) Outward taxable supplies (zero rated)	0.00	0.00	-	-	0.00
(c) Other outward supplies (nil rated, exempted)	0.00	-	-	-	-
(d) Inward supplies (liable to reverse charge)	88000.00	4400.00	0.00	0.00	0.00
(e) Non-GST outward supplies	0.00	-	-	-	-

3.1.1 Details of Supplies notified under section 9(5) of the CGST Act, 2017 and corresponding provisions in IGST/UTGST/SGST Acts

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(i) Taxable supplies on which electronic commerce operator pays tax u/s 9(5) [to be furnished by electronic commerce operator]	0.00	0.00	0.00	0.00	0.00
(ii) Taxable supplies made by registered person through electronic commerce operator, on which electronic commerce operator is required to pay tax u/s 9(5) [to be furnished by registered person making supplies through electronic commerce operator]	0.00	-	-	-	-

3.2 Out of supplies made in 3.1 (a) and 3.1.1 (i), details of inter-state supplies made

Nature of Supplies	Total taxable value	Integrated tax
Supplies made to Unregistered Persons	0.00	0.00
Supplies made to Composition Taxable Persons	0.00	0.00
Supplies made to UIN holders	0.00	0.00

4. Eligible ITC

Details	Integrated tax	Central tax	State/UT tax	Cess
A. ITC Available (whether in full or part)				
(1) Import of goods	0.00	0.00	0.00	0.00
(2) Import of services	0.00	0.00	0.00	0.00
(3) Inward supplies liable to reverse charge (other than 1 & 2 above)	4400.00	0.00	0.00	0.00

(4) Inward supplies from ISD	0.00	0.00	0.00	0.00
(5) All other ITC	852077.97	11040.30	11040.30	0.00
B. ITC Reversed				
(1) As per rules 38,42 & 43 of CGST Rules and section 17(5)	0.00	0.00	0.00	0.00
(2) Others	0.00	0.00	0.00	0.00
C. Net ITC available (A-B)	856477.97	11040.30	11040.30	0.00
(D) Other Details	0.00	0.00	0.00	0.00
(1) ITC reclaimed which was reversed under Table 4(B)(2) in earlier tax period	0.00	0.00	0.00	0.00
(2) Ineligible ITC under section 16(4) & ITC restricted due to PoS rules	0.00	0.00	0.00	0.00

5 Values of exempt, nil-rated and non-GST inward supplies

Nature of Supplies	Inter- State supplies	Intra- State supplies
From a supplier under composition scheme, Exempt, Nil rated supply	0.00	0.00
Non GST supply	0.00	0.00

5.1 Interest and Late fee for previous tax period

Details	Integrated tax	Central tax	State/UT tax	Cess
System computed Interest	-	-	-	-
Interest Paid	0.00	0.00	0.00	0.00
Late fee	-	0.00	0.00	-

6.1 Payment of tax

Description	Total tax payable	Tax paid through ITC				Tax paid in cash	Interest paid in cash	Late fee paid in cash
		Integrated tax	Central tax	State/UT tax	Cess			
(A) Other than reverse charge								
Integrated tax	75024.00	75024.00	0.00	0.00	-	0.00	0.00	-
Central tax	436797.00	436797.00	0.00	-	-	0.00	0.00	0.00
State/UT tax	436797.00	436797.00	-	0.00	-	0.00	0.00	0.00
Cess	0.00	-	-	-	0.00	0.00	0.00	-
(B) Reverse charge								
Integrated tax	4400.00	-	-	-	-	4400.00	-	-
Central tax	0.00	-	-	-	-	0.00	-	-
State/UT tax	0.00	-	-	-	-	0.00	-	-
Cess	0.00	-	-	-	-	0.00	-	-

Breakup of tax liability declared (for interest computation)

Period	Integrated tax	Central tax	State/UT tax	Cess
February 2024	79424.00	436797.00	436797.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.

Date: 19/03/2024

Name of Authorized Signatory

SANCHIT GOYAL

Designation /Status

PARTNERS

FILED

Form GSTR-3B

[See rule 61(5)]

Year	2023-24
Period	January

GSTIN of the supplier	06AANFG4424B1ZR
2(a). Legal name of the registered person	G.G ENTERPRISES
2(b). Trade name, if any	G.G. ENTERPRISES
2(c). ARN	AA060124608523M
2(d). Date of ARN	20/02/2024

(Amount in ₹ for all tables)

3.1 Details of Outward supplies and inward supplies liable to reverse charge (other than those covered by Table 3.1.1)

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(a) Outward taxable supplies (other than zero rated, nil rated and exempted)	3632841.25	117697.50	268106.96	268106.96	0.00
(b) Outward taxable supplies (zero rated)	0.00	0.00	-	-	0.00
(c) Other outward supplies (nil rated, exempted)	0.00	-	-	-	-
(d) Inward supplies (liable to reverse charge)	17500.00	875.00	0.00	0.00	0.00
(e) Non-GST outward supplies	0.00	-	-	-	-

3.1.1 Details of Supplies notified under section 9(5) of the CGST Act, 2017 and corresponding provisions in IGST/UTGST/SGST Acts

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(i) Taxable supplies on which electronic commerce operator pays tax u/s 9(5) [to be furnished by electronic commerce operator]	0.00	0.00	0.00	0.00	0.00
(ii) Taxable supplies made by registered person through electronic commerce operator, on which electronic commerce operator is required to pay tax u/s 9(5) [to be furnished by registered person making supplies through electronic commerce operator]	0.00	-	-	-	-

3.2 Out of supplies made in 3.1 (a) and 3.1.1 (i), details of inter-state supplies made

Nature of Supplies	Total taxable value	Integrated tax
Supplies made to Unregistered Persons	0.00	0.00
Supplies made to Composition Taxable Persons	0.00	0.00
Supplies made to UIN holders	0.00	0.00

4. Eligible ITC

Details	Integrated tax	Central tax	State/UT tax	Cess
A. ITC Available (whether in full or part)				
(1) Import of goods	0.00	0.00	0.00	0.00
(2) Import of services	0.00	0.00	0.00	0.00
(3) Inward supplies liable to reverse charge (other than 1 & 2 above)	875.00	0.00	0.00	0.00

(4) Inward supplies from ISD	0.00	0.00	0.00	0.00
(5) All other ITC	594197.84	1245.97	1245.97	0.00
B. ITC Reversed				
(1) As per rules 38,42 & 43 of CGST Rules and section 17(5)	0.00	0.00	0.00	0.00
(2) Others	0.00	0.00	0.00	0.00
C. Net ITC available (A-B)	595072.84	1245.97	1245.97	0.00
(D) Other Details	0.00	0.00	0.00	0.00
(1) ITC reclaimed which was reversed under Table 4(B)(2) in earlier tax period	0.00	0.00	0.00	0.00
(2) Ineligible ITC under section 16(4) & ITC restricted due to PoS rules	0.00	0.00	0.00	0.00

5 Values of exempt, nil-rated and non-GST inward supplies

Nature of Supplies	Inter- State supplies	Intra- State supplies
From a supplier under composition scheme, Exempt, Nil rated supply	0.00	0.00
Non GST supply	0.00	0.00

5.1 Interest and Late fee for previous tax period

Details	Integrated tax	Central tax	State/UT tax	Cess
System computed Interest	-	-	-	-
Interest Paid	0.00	0.00	0.00	0.00
Late fee	-	0.00	0.00	-

6.1 Payment of tax

Description	Total tax payable	Tax paid through ITC				Tax paid in cash	Interest paid in cash	Late fee paid in cash
		Integrated tax	Central tax	State/UT tax	Cess			
(A) Other than reverse charge								
Integrated tax	117698.00	117698.00	0.00	0.00	-	0.00	0.00	-
Central tax	268107.00	268107.00	0.00	-	-	0.00	0.00	0.00
State/UT tax	268107.00	268107.00	-	0.00	-	0.00	0.00	0.00
Cess	0.00	-	-	-	0.00	0.00	0.00	-
(B) Reverse charge								
Integrated tax	875.00	-	-	-	-	875.00	-	-
Central tax	0.00	-	-	-	-	0.00	-	-
State/UT tax	0.00	-	-	-	-	0.00	-	-
Cess	0.00	-	-	-	-	0.00	-	-

Breakup of tax liability declared (for interest computation)

Period	Integrated tax	Central tax	State/UT tax	Cess
January 2024	118573.00	268107.00	268107.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.

Name of Authorized Signatory

SANCHIT GOYAL

Designation /Status

PARTNERS

FILED

Form GSTR-3B

[See rule 61(5)]

Year	2024-25
Period	May

GSTIN of the supplier	06AANFG4424B1ZR
2(a). Legal name of the registered person	G.G ENTERPRISES
2(b). Trade name, if any	G.G. ENTERPRISES
2(c). ARN	AA060524653470C
2(d). Date of ARN	20/06/2024

(Amount in ₹ for all tables)

3.1 Details of Outward supplies and inward supplies liable to reverse charge (other than those covered by Table 3.1.1)

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(a) Outward taxable supplies (other than zero rated, nil rated and exempted)	3121760.00	146972.70	207472.05	207472.05	0.00
(b) Outward taxable supplies (zero rated)	0.00	0.00	-	-	0.00
(c) Other outward supplies (nil rated, exempted)	0.00	-	-	-	-
(d) Inward supplies (liable to reverse charge)	0.00	0.00	0.00	0.00	0.00
(e) Non-GST outward supplies	0.00	-	-	-	-

3.1.1 Details of Supplies notified under section 9(5) of the CGST Act, 2017 and corresponding provisions in IGST/UTGST/SGST Acts

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(i) Taxable supplies on which electronic commerce operator pays tax u/s 9(5) [to be furnished by electronic commerce operator]	0.00	0.00	0.00	0.00	0.00
(ii) Taxable supplies made by registered person through electronic commerce operator, on which electronic commerce operator is required to pay tax u/s 9(5) [to be furnished by registered person making supplies through electronic commerce operator]	0.00	-	-	-	-

3.2 Out of supplies made in 3.1 (a) and 3.1.1 (i), details of inter-state supplies made

Nature of Supplies	Total taxable value	Integrated tax
Supplies made to Unregistered Persons	0.00	0.00
Supplies made to Composition Taxable Persons	0.00	0.00
Supplies made to UIN holders	0.00	0.00

4. Eligible ITC

Details	Integrated tax	Central tax	State/UT tax	Cess
A. ITC Available (whether in full or part)				
(1) Import of goods	0.00	0.00	0.00	0.00
(2) Import of services	0.00	0.00	0.00	0.00
(3) Inward supplies liable to reverse charge (other than 1 & 2 above)	0.00	0.00	0.00	0.00

(4) Inward supplies from ISD	0.00	0.00	0.00	0.00
(5) All other ITC	490753.80	21852.00	21852.00	0.00
B. ITC Reversed				
(1) As per rules 38,42 & 43 of CGST Rules and section 17(5)	0.00	0.00	0.00	0.00
(2) Others	0.00	0.00	0.00	0.00
C. Net ITC available (A-B)	490753.80	21852.00	21852.00	0.00
(D) Other Details	0.00	0.00	0.00	0.00
(1) ITC reclaimed which was reversed under Table 4(B)(2) in earlier tax period	0.00	0.00	0.00	0.00
(2) Ineligible ITC under section 16(4) & ITC restricted due to PoS rules	0.00	0.00	0.00	0.00

5 Values of exempt, nil-rated and non-GST inward supplies

Nature of Supplies	Inter- State supplies	Intra- State supplies
From a supplier under composition scheme, Exempt, Nil rated supply	0.00	0.00
Non GST supply	0.00	0.00

5.1 Interest and Late fee for previous tax period

Details	Integrated tax	Central tax	State/UT tax	Cess
System computed Interest	-	-	-	-
Interest Paid	0.00	0.00	0.00	0.00
Late fee	-	0.00	0.00	-

6.1 Payment of tax

Description	Total tax payable	Tax paid through ITC				Tax paid in cash	Interest paid in cash	Late fee paid in cash
		Integrated tax	Central tax	State/UT tax	Cess			
(A) Other than reverse charge								
Integrated tax	146973.00	146973.00	0.00	0.00	-	0.00	0.00	-
Central tax	207472.00	171890.00	21852.00	-	-	13730.00	0.00	0.00
State/UT tax	207472.00	171891.00	-	21852.00	-	13729.00	0.00	0.00
Cess	0.00	-	-	-	0.00	0.00	0.00	-
(B) Reverse charge								
Integrated tax	0.00	-	-	-	-	0.00	-	-
Central tax	0.00	-	-	-	-	0.00	-	-
State/UT tax	0.00	-	-	-	-	0.00	-	-
Cess	0.00	-	-	-	-	0.00	-	-

Breakup of tax liability declared (for interest computation)

Period	Integrated tax	Central tax	State/UT tax	Cess
May 2024	146973.00	207472.00	207472.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.

Date: 20/06/2024

Name of Authorized Signatory

SANCHIT GOYAL

Designation /Status

PARTNERS

FILED

Form GSTR-3B

[See rule 61(5)]

Year	2023-24
Period	March

GSTIN of the supplier	06AANFG4424B1ZR
2(a). Legal name of the registered person	G.G ENTERPRISES
2(b). Trade name, if any	G.G. ENTERPRISES
2(c). ARN	AA060324764154C
2(d). Date of ARN	20/04/2024

(Amount in ₹ for all tables)

3.1 Details of Outward supplies and inward supplies liable to reverse charge (other than those covered by Table 3.1.1)

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(a) Outward taxable supplies (other than zero rated, nil rated and exempted)	2120890.00	187540.20	97110.00	97110.00	0.00
(b) Outward taxable supplies (zero rated)	0.00	0.00	-	-	0.00
(c) Other outward supplies (nil rated, exempted)	0.00	-	-	-	-
(d) Inward supplies (liable to reverse charge)	12000.00	0.00	300.00	300.00	0.00
(e) Non-GST outward supplies	0.00	-	-	-	-

3.1.1 Details of Supplies notified under section 9(5) of the CGST Act, 2017 and corresponding provisions in IGST/UTGST/SGST Acts

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(i) Taxable supplies on which electronic commerce operator pays tax u/s 9(5) [to be furnished by electronic commerce operator]	0.00	0.00	0.00	0.00	0.00
(ii) Taxable supplies made by registered person through electronic commerce operator, on which electronic commerce operator is required to pay tax u/s 9(5) [to be furnished by registered person making supplies through electronic commerce operator]	0.00	-	-	-	-

3.2 Out of supplies made in 3.1 (a) and 3.1.1 (i), details of inter-state supplies made

Nature of Supplies	Total taxable value	Integrated tax
Supplies made to Unregistered Persons	0.00	0.00
Supplies made to Composition Taxable Persons	0.00	0.00
Supplies made to UIN holders	0.00	0.00

4. Eligible ITC

Details	Integrated tax	Central tax	State/UT tax	Cess
A. ITC Available (whether in full or part)				
(1) Import of goods	0.00	0.00	0.00	0.00
(2) Import of services	0.00	0.00	0.00	0.00
(3) Inward supplies liable to reverse charge (other than 1 & 2 above)	0.00	300.00	300.00	0.00

(4) Inward supplies from ISD	0.00	0.00	0.00	0.00
(5) All other ITC	227517.88	0.00	0.00	0.00
B. ITC Reversed				
(1) As per rules 38,42 & 43 of CGST Rules and section 17(5)	718721.94	194.26	194.26	0.00
(2) Others	0.00	0.00	0.00	0.00
C. Net ITC available (A-B)	-491204.06	105.74	105.74	0.00
(D) Other Details	0.00	0.00	0.00	0.00
(1) ITC reclaimed which was reversed under Table 4(B)(2) in earlier tax period	0.00	0.00	0.00	0.00
(2) Ineligible ITC under section 16(4) & ITC restricted due to PoS rules	0.00	0.00	0.00	0.00

5 Values of exempt, nil-rated and non-GST inward supplies

Nature of Supplies	Inter- State supplies	Intra- State supplies
From a supplier under composition scheme, Exempt, Nil rated supply	0.00	0.00
Non GST supply	0.00	0.00

5.1 Interest and Late fee for previous tax period

Details	Integrated tax	Central tax	State/UT tax	Cess
System computed Interest	-	-	-	-
Interest Paid	0.00	0.00	0.00	0.00
Late fee	-	0.00	0.00	-

6.1 Payment of tax

Description	Total tax payable	Tax paid through ITC				Tax paid in cash	Interest paid in cash	Late fee paid in cash
		Integrated tax	Central tax	State/UT tax	Cess			
(A) Other than reverse charge								
Integrated tax	678744.00	377474.00	195181.00	106089.00	-	0.00	0.00	-
Central tax	97110.00	0.00	97110.00	-	-	0.00	0.00	0.00
State/UT tax	97110.00	0.00	-	97110.00	-	0.00	0.00	0.00
Cess	0.00	-	-	-	0.00	0.00	0.00	-
(B) Reverse charge								
Integrated tax	0.00	-	-	-	-	0.00	-	-
Central tax	300.00	-	-	-	-	300.00	-	-
State/UT tax	300.00	-	-	-	-	300.00	-	-
Cess	0.00	-	-	-	-	0.00	-	-

Breakup of tax liability declared (for interest computation)

Period	Integrated tax	Central tax	State/UT tax	Cess
March 2024	678744.00	97410.00	97410.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.

Name of Authorized Signatory

SANCHIT GOYAL

Designation /Status

PARTNERS

FILED

Form GSTR-3B

[See rule 61(5)]

Year	2024-25
Period	April

GSTIN of the supplier	06AANFG4424B1ZR
2(a). Legal name of the registered person	G.G ENTERPRISES
2(b). Trade name, if any	G.G. ENTERPRISES
2(c). ARN	AA0604245676416
2(d). Date of ARN	20/05/2024

(Amount in ₹ for all tables)

3.1 Details of Outward supplies and inward supplies liable to reverse charge (other than those covered by Table 3.1.1)

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(a) Outward taxable supplies (other than zero rated, nil rated and exempted)	2876070.00	55841.40	230925.60	230925.60	0.00
(b) Outward taxable supplies (zero rated)	0.00	0.00	-	-	0.00
(c) Other outward supplies (nil rated, exempted)	0.00	-	-	-	-
(d) Inward supplies (liable to reverse charge)	16000.00	800.00	0.00	0.00	0.00
(e) Non-GST outward supplies	0.00	-	-	-	-

3.1.1 Details of Supplies notified under section 9(5) of the CGST Act, 2017 and corresponding provisions in IGST/UTGST/SGST Acts

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(i) Taxable supplies on which electronic commerce operator pays tax u/s 9(5) [to be furnished by electronic commerce operator]	0.00	0.00	0.00	0.00	0.00
(ii) Taxable supplies made by registered person through electronic commerce operator, on which electronic commerce operator is required to pay tax u/s 9(5) [to be furnished by registered person making supplies through electronic commerce operator]	0.00	-	-	-	-

3.2 Out of supplies made in 3.1 (a) and 3.1.1 (i), details of inter-state supplies made

Nature of Supplies	Total taxable value	Integrated tax
Supplies made to Unregistered Persons	0.00	0.00
Supplies made to Composition Taxable Persons	0.00	0.00
Supplies made to UIN holders	0.00	0.00

4. Eligible ITC

Details	Integrated tax	Central tax	State/UT tax	Cess
A. ITC Available (whether in full or part)				
(1) Import of goods	0.00	0.00	0.00	0.00
(2) Import of services	0.00	0.00	0.00	0.00
(3) Inward supplies liable to reverse charge (other than 1 & 2 above)	800.00	0.00	0.00	0.00

(4) Inward supplies from ISD	0.00	0.00	0.00	0.00
(5) All other ITC	382040.10	9141.12	9141.12	0.00
B. ITC Reversed				
(1) As per rules 38,42 & 43 of CGST Rules and section 17(5)	0.00	0.00	0.00	0.00
(2) Others	0.00	0.00	0.00	0.00
C. Net ITC available (A-B)	382840.10	9141.12	9141.12	0.00
(D) Other Details	0.00	0.00	0.00	0.00
(1) ITC reclaimed which was reversed under Table 4(B)(2) in earlier tax period	0.00	0.00	0.00	0.00
(2) Ineligible ITC under section 16(4) & ITC restricted due to PoS rules	0.00	0.00	0.00	0.00

5 Values of exempt, nil-rated and non-GST inward supplies

Nature of Supplies	Inter- State supplies	Intra- State supplies
From a supplier under composition scheme, Exempt, Nil rated supply	0.00	0.00
Non GST supply	0.00	0.00

5.1 Interest and Late fee for previous tax period

Details	Integrated tax	Central tax	State/UT tax	Cess
System computed Interest	-	-	-	-
Interest Paid	0.00	0.00	0.00	0.00
Late fee	-	0.00	0.00	-

6.1 Payment of tax

Description	Total tax payable	Tax paid through ITC				Tax paid in cash	Interest paid in cash	Late fee paid in cash
		Integrated tax	Central tax	State/UT tax	Cess			
(A) Other than reverse charge								
Integrated tax	55841.00	55841.00	0.00	0.00	-	0.00	0.00	-
Central tax	230926.00	196002.00	9141.00	-	-	25783.00	0.00	0.00
State/UT tax	230926.00	130997.00	-	99929.00	-	0.00	0.00	0.00
Cess	0.00	-	-	-	0.00	0.00	0.00	-
(B) Reverse charge								
Integrated tax	800.00	-	-	-	-	800.00	-	-
Central tax	0.00	-	-	-	-	0.00	-	-
State/UT tax	0.00	-	-	-	-	0.00	-	-
Cess	0.00	-	-	-	-	0.00	-	-

Breakup of tax liability declared (for interest computation)

Period	Integrated tax	Central tax	State/UT tax	Cess
April 2024	56641.00	230926.00	230926.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.

Date: 20/05/2024

Name of Authorized Signatory

SANCHIT GOYAL

Designation /Status

PARTNERS

FILED

Acting Chief Engineer in compliance with Hon'ble National Green Tribunal, Principal Bench, New Delhi Order, dated 21.05.2024
in the matter of OA NO. 270/2024
Anil Kumar Vs State of Haryana

1. The said N.G.T order dated 21.05.2024 in OA No. 270/2024 (Anil Kumar Vs State of Haryana) is as below:-

**BEFORE THE NATIONAL GREEN
TRIBUNAL PRINCIPAL BENCH
NEW DELHI**

**OA NO. 270/2024 (Anil Kumar Vs State of
Haryana)**

Action Taken Report in compliance with Hon'ble National Green Tribunal, Principal Bench, New Delhi order, dated 21.05.2024 in the matter of OA NO. 270/2024


Anil Kumar Vs State of Haryana

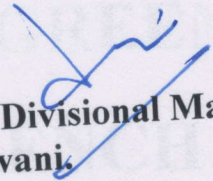
1. Hon'ble NGT order dated 21.05.2024 in OA NO. 270/2024 (Anil Kumar Vs State of Haryana) is as below:-
 - "1. This original application under Sections 14 and 15 of the National Green Tribunal Act, 2010 has been registered in exercise of suo moto jurisdiction on the basis of a letter petition dated 15.09.2023 sent by Anil Kumar r/o VPO Paluwas (Bhiwani). The complainant has said that there is a factory namely M/s G.G. Enterprises, Ninan Nathuwas Road, VPO Paluwas, Rohtak Road, Bhiwani – 127021 which is engaged in cutting, grinding and washing of old batteries which contains hazardous substances, toxic material and the same is being discharged in open area causing pollution by contaminating ground water as well as land and surrounding areas.
 2. In our view, the complaint in this application, at the first instance, can be looked into by the Local Authorities hence we constitute a joint, Committee comprising District Magistrate, Bhiwani and Haryana State Pollution Control Board (hereinafter referred to as 'State PCB').
 3. The District Magistrate shall be the nodal agency for coordination and compliance.
 4. The said committee shall visit the site, collect relevant information and if finds any violation on the part of the said industry causing damage to the environment, it shall take appropriate preventive, remedial and punitive action against the violater in accordance with law within two months from the date of communication of this order.

5. A compliance report shall be submitted by above Committee by 15.08.2024 before Registrar General who may place the same before Bench, if finds it necessary for any further order.
 6. With the above directions, the application is disposed of.
 7. A copy of this order along with complaint be forwarded to District Magistrate, Bhiwani and State PCB by email.”
2. The unit M/s G. G. Enterprises, Ninan, Nathuwas Road, Paluwas, Bhiwani was inspected jointly by Sh Harbir Singh, SDM, Bhiwani, and Sh Kapil Singh, AEE, HSPCB, Bhiwani on 31.05.2024. The unit's premises was surveyed by the team. The complainant has alleged that the unit is engaged in cutting, grinding and washing of old batteries which contains hazardous substances, toxic material and the same is being discharged in open area causing pollution by contaminating ground water as well as land and surrounding areas. The unit was found to be cutting plastic waste in a cutter machine, which was closed, and placed under a Covered shed. The unit was grinding the plastic material and not engaged in washing of old batteries. Thus, the allegations regarding cutting, grinding and washing of old batteries containing hazardous substances, and contamination of ground water was found to be false.
3. However, several non compliances have been observed at the unit:
- (i) The unit was found to be having errors in maintaining accountancy related measures.
 - (ii) No record of salaries being transferred to the staff was being maintained at the unit.
 - (iii) Record of purchase of raw material and selling of finished product was not proper.

Given the above observations, the following recommendations are made:

1. The unit shall ensure that it is following all the accountancy related measures at the unit.
2. It shall keep a record of all the purchase of raw materials, and sale of finished products.
3. It shall ensure availability of recording of CCTV cameras at the unit.


**Assistant
Environmental
Engineer
HSPCB
Bhiwani Region.**


**Sub Divisional Magistrate,
Bhiwani.**

OA NO. 270/2024 (Anil Kumar Vs State of
Haryana)











